

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 785/2023**

IN THE MATTER OF:

**SUO MOTO BASED ON NEWS ITEM APPEARING IN THE TRIBUNE
DATED 15.12.2023 TITLED “KASAULI DISTILLERY DUMPS
EFFLUENT INTO WATER SOURCE, SUPPLY AFFECTED”**

... APPLICANT

VERSUS

MOEF&CC AND ORS.

... RESPONDENTS

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THROUGH



**VIPUL WADHWA/KASHIKA GERA
ADVOCATES FOR THE RESPONDENT NO.5
14,CISRS HOUSE, JANGPURA-B,
NEW DELHI-110014**

VIPUL@KTLAW.IN | +91-9873779113

NEW DELHI

03.04.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
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... RESPONDENTS

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.5 IN COMPLIANCE OF
THE ORDER DATED 17.02.2025**

I, Col G S Rathaur S/o Late Sh. Chatar Singh, aged about 82 years, R/o Mohan Meakin Limited, Kasauli Distillery, Kasauli (HP), am Authorised Signatory of Respondent No. 5 in the instant Original Application, do hereby solemnly affirm and state as under:

1. That the captioned O.A. is pending before this Hon'ble Tribunal and is next listed for hearing on 08.04.2025.

2. That vide Order dated 17.02.2025, this Hon'ble Tribunal directed the Respondent

No. 5, i.e. Kasauli Distillery, Kasauli (HP) to file a fresh Affidavit pertaining to:

a. Utilisation of 12KLD of water in the available green area;

b. Status of meeting the parameters in respect of discharge from the Effluent Treatment Plant ("ETP") set up by the Respondent No. 5;



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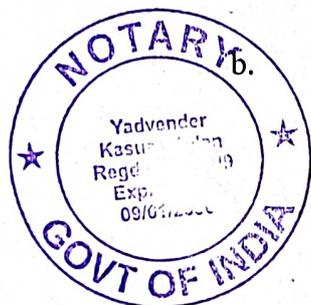
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GOVT. OF INDIA
3/04/25

c. Water balance chart of the Unit.

3. That in addition to the above, the Respondent No. 5 also seeks to file the present Affidavit to clarify the provisions under which it was paying cess to Himachal Pradesh State Pollution Control Board (“HPSPCB”) till 31.07.2017 and has been paying royalty now to Himachal Pradesh Ground Water Authority (“HPGWA”) since then. Therefore, I am filing the present Affidavit in compliance of the directions given by this Hon’ble Tribunal vide its 17.02.2025.

A. Payment of cess to HPSPCB till 31.07.2017 and payment of royalty now to Himachal Pradesh Ground Water Authority (“HPGWA”) since then till date:

a. In this regard, it is submitted that the Respondent No. 5 has paid upto date cess on the usage of ground water as well as spring water up till 31.07.2017 to HPSPCB.



b. In this regard, it is relevant to note that the Respondent No. 5 paid cess to the HPSPCB pursuant to an assessment made by HPSPCB in terms of Section 6, Water (Prevention & Control of Pollution) Cess Act, 1977 (“Water Act”), of the liability of the answering Respondent towards payment of cess.

c. In terms of Rule 4(1) read with Rule 2(b)(ii) of the Water (Prevention And Control Of Pollution) Cess Rules, 1978 (“Water Rules”), Member Secretary, HPSPCB was appointed as the assessing authority with

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whom industries such as the Respondent No. 5 were required to furnish their returns. The relevant portion of Rule 4 and Rule 2 of the Water Rules are extracted hereinbelow for ease of reference:

"4. FURNISHING OF RETURNS

(1) *Every consumer shall furnish on or before the 5th of every calendar month, to the assessing authority, a return in Form 1 showing the quantity of water consumed in the previous month."*

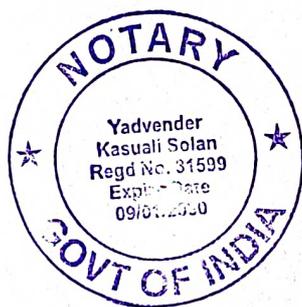
"2. DEFINITIONS

(b) *"assessing authority" means –*

(ii) in relation to a State, the member-secretary of the State Board;"

Pursuant to filing of the said returns, HPSPCB used to carry out an assessment and used to apprise the Respondent No. 5 about its liability towards payment of cess on a monthly basis.

- d. It is pertinent to mention that the Respondent No. 5 was paying cess not only for using water from the borewell but also for using water from natural spring sources. This is evident from the Form 1 prepared by the Respondent No. 5 and submitted to HPSPCB on a month to month basis. In the said Form 1, spring water consumed by the answering Respondent is shown under the column *"from any other source"*. HPSPCB on the basis of the said Form 1 and the return submitted by the Respondent No. 5, used to issue an *'Assessment of Cess'* and the Respondent No. 5 used to make the payment of the cess amount as assessed by the HPSPCB. A copy of a few water cess returns along with Form 1 prepared by the Respondent No.5 along with a few *'Assessment*



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of Cess' prepared by HPSPCB from 01.04.2009 till 31.07.2017 are annexed hereto and marked as ANNEXURE R-1.

- e. Therefore, it is submitted that the Respondent No. 5 has paid cess on the usage of ground water as well as the spring water up till 31.07.2017 to HPSPCB.
- f. Thereafter, the Respondent No. 5 has paid royalty on the usage of ground water as well as spring water upto date ie till the financial year 2023-2024 to the HPGWA.
- g. It is further submitted that in terms of Section 12 read with Section 2(g) of the Himachal Pradesh Ground Water Authority (Regulation and Control of Development and Management) Act, 2005, the answering Respondent has paid royalty on the usage of ground water as well as spring water up to date i.e. till the financial year 2023-2024 to HPGWA. The contents of Section 12 and Section 2(g) of the Himachal Pradesh Ground Water Authority (Regulation and Control of Development and Management) Act, 2005 is reproduced hereinbelow for ease of reference:



"12. Royalty in respect of use of ground water.- (1) Every user of ground water in a notified area shall pay to the State Government a royalty for extraction of ground water at such rates and in such manner as may be prescribed: Provided that a user of ground water who irrigates less than one hectare of land, whether owned or leased or both, shall be exempted from payment of royalty under this section. (2) The State Government may, assign such proportion of the

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royalty, as may be prescribed, for development of ground water resources."

2. Definitions

(g) "ground water" means the water which exists below the ground surface in the zone of saturation and can be extracted through wells or any other means or emerges as springs and base flows in streams and rivers

Proof of payment of cess/royalty on the usage of ground water and spring water by the answering Respondent is annexed herewith as **ANNEXURE R-2.**

- h. It is further pertinent to note that the Respondent No. 5 vide its letter dated 18.11.2024, even approached the HPGWA, requesting for the registration of the said spring water sources in the name of the Respondent No. 5. A copy of the letter dated 18.11.2024 is annexed hereto and marked as **ANNEXURE R-3.**

The HPGWA vide its response letter dated 21.11.2024, apprised the Respondent No. 5 that there was no requirement for the registration of natural spring waters with HPGWA. A copy of the response letter dated 21.11.2024 is annexed hereto and marked as **ANNEXURE R-4.**

- j. It is further submitted that to the best of the knowledge of the Respondent No.5, there is no other authority in charge of the registration of spring water sources in the state of Himachal Pradesh.

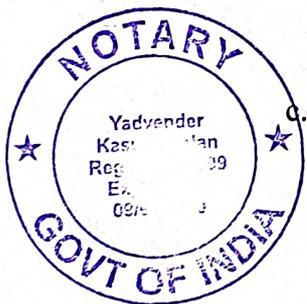
B. Utilisation of 12KLD of water in the available green area



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- a. It is submitted that the Unit has its own ETP having a capacity of 150 KL per day. The ETP has been upgraded and modified from time to time keeping it up to date and robust.
- b. The ETP treats 73KL of wastewater per day and in the process, generates approximately 60KL of RO Permeate water on a daily basis when the distillery runs on three brews per day. When the distillery runs at lesser brews, the generation is less proportionally. Out of the said 60KL of RO Permeate water, 45KL of water is utilised in boiler and 5KL of water is utilised in floor washings and consumed other losses. About 10KL of water is available daily to irrigate perennial fruit crops, seasonal vegetable crops and green lawn areas. It is pertinent to note that in a year, on an average the ETP is operational for about 300 days, except when there are unexpected breaks due to breakdown of boiler/plant, shortage of spirit storage and water etc. Therefore, the total water available on an annual basis for irrigation is about 3000 cubic meter (30,00,000 Liters).



- c. As per the Irrigation Management Plan ("IMP"), out of almost 30 Bigha of land belonging to the Respondent No. 5, the total area carved out for the purposes of irrigation and thus for using 10KL (10,000 litres) of water, on a daily basis is 5132 sq. mt. i.e. 6.82 Bighas (approx.). The annual water consumption for the purposes of irrigation as per the IMP is approximately 2874 KL. The balance water is stored in tanks which have capacity 300 KL.

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and utilised during dry season. The Irrigation Management Plan is annexed herewith as ANNEXURE R-5.

C. Water Balance Chart of the Unit

- a. As directed by this Hon'ble Tribunal, the Respondent No. 5 is enclosing with this Affidavit, a water balance chart of the Unit. It is pertinent to note that the Unit is consuming approximately 67KL of fresh water per day. Out of which, 48 KL is utilising in brewing, 4 KL for domestic purposes and 15 KL for equipment washing. Further, the Unit is also using 60 KL of RO Permeate water per day (as explained above at para B). The Unit is therefore consuming approximately 127 KL of water per day.
- b. As aforementioned, the ETP is treating 73KL of waste water per day, out of which, RO reject is 10 KL per day. 3 KL per day is lost on account of ETP sludge and evaporation. Remaining 60 KL per day is available for irrigation, floor washings as well as feed water for the boiler. Out of this, 10 KL per day is utilised for irrigation purposes, 5 KL of water is utilising for floor washings and as aforementioned 45 KL per day is utilised as feed water for the boiler. A copy of the water balance chart is annexed hereto and marked as ANNEXURE R-6.



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D. Status of meeting the parameters in respect of discharge from the ETP setup by the Respondent No. 5

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a. In this regard, it is submitted that HPSPCB has recently, on 06.01.2025, collected fresh samples from the Respondent No. 5's ETP for analysis. The result of the samples dated 21.01.2025 was made available by HPSPCB to the Respondent No. 5 on 21.01.2025. Once again (as done earlier by the analysis carried out by the Second Committee), the analysis of the samples exonerates the Respondent No. 5, as the analysis finds all the parameters within permissible norms. A copy of the HPSPCB's analysis dated 21.01.2025, received by the answering Respondent on 21.01.2025 are annexed hereto and marked as **ANNEXURE R-7.**

b. The HPSPCB has further taken samples of the ETP on dated 27.02.2025 and as per the analysis report dated 19.03.2025 all parameters are within permissible limits. The report is annexed hereto and marked as **ANNEXURE R-8.**

c. It is therefore submitted that the multiple reports by HPSPCB and CPCB establish the fact that the ETP of the Respondent is robust, adequate and compliant.

4. That the contents of this Affidavit are true and correct to the best of my knowledge and are based upon the records maintained by the answering Respondent.



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3/04/25

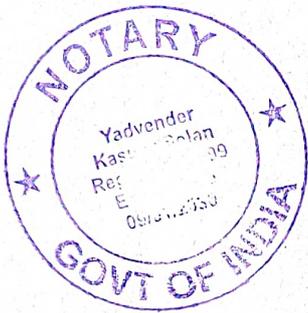
DEPONENT

VERIFICATION

I, the above-named Deponent, do hereby verify that the contents of my foregoing affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Verified and signed at Kasauli (HP) on this the 3rd of April 2025.

Rajinder
DEPONENT



Certified that the contents of the *affidavit* have been read over and explained to the executant/deponent who seems perfectly fit to understand the same and have admittedly to be correct.

[Signature]
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GOVT. OF INDIA
3/04/25

Sandesh
I verified by
Sandeep Kumar
Govt. Hukam Dutt,
Ro. No. 116, Kritan Sank
Dech Kasauli Distt. P.S. 6.

Telephones: 01792
Kasauli: 272021, 272099, 272253
FAX: 01792-272099
Email: naml.kasauli@gmail.com



Telegrams: DISTILLERY

Mohan Meakin Ltd.

Regd. Office: SOLAN BREWERY (H.P.)

KASAULI DISTILLERY
KASAULI
PIN: 173 204 INDIA

Railway Station:
DHARAMPUR
(N.R.LY)

Ref.No. /P/9/24(5)

01 April, 2009

The Member Secretary
HP State Environment Protection
& Pollution Control Board
"Paryavaran Bhawan" Phase-III
New Shimla-171 009.

Water Cess Return March, 2009.

Dear Sir,

1. Water cess return for the month of March, 2009 is forwarded herewith for your kind information please.

Thanking you,

Encl: 1

Yours faithfully,
MOHAN MEAKIN LTD

[Signature]
Col G S Rathaur, Retd
Chief Executive Officer

cc: The Environment Engineer
HP State Environment Protection
& Pollution Control Board,
SCF-6, Sector 4
Parwanoo-173 220
Distt Solan (H.P)

- along-with return

Form I
(See rule 47)

RETURN REGARDING WATER CONSUMED DURING MONTH OF MARCH, 2009

Name and address of the consumer	Purpose for which water consumed	Source	Reading at the beginning of the first day of the calendar month under report	Reading at the end of the last day of calendar month under report	Quantity of water consumed in Kilo litres	If the meter was out of order the monthly average consumption of water for the previous 3 months of the working period	Quantity of water qualifying for rebate according to the assessee	Remarks
1	2	3	4	5	6	7	8	9
MOHAN MEAKIN LTD KASAUJI DISTILLERY KASAUJI-173204 Distt Solan (H.P)	1. Industrial cooling	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	67,143	67,943	720	-	-	
		(iii) from canal	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	
		(v) from any other source	67,843	68,593	730	-	-	
	2. Domestic purpose	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	-	-	-	-	-	-
		(iii) from canal	-	-	-	-	-	-
		(iv) from river	-	-	-	-	-	-
		(v) from any other source	-	-	-	300	-	-
	3. Processing whereby water gets polluted and the pollutants are easily biodegradable	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	-	-	-	-	-	-
		(iii) from canal	-	-	-	-	-	-
		(iv) from river	-	-	-	-	-	-
		(v) from any other source	-	-	-	-	-	-
	4. Processing whereby water gets polluted and the pollutants are not easily biodegradable, and toxic.	(i) from Municipal water supply mains	-	-	-	-	-	-
(ii) from well/tubewell		-	-	-	-	-	-	
(iii) from canal		-	-	-	-	-	-	
(iv) from river		-	-	-	-	-	-	
(v) from any other source		-	-	-	-	-	-	
					1,750			

(*) for claiming rebate under Col. 7 the assessee shall indicate in this column the analytical and other reports annexed to this return in this claim.

Signature of the Consumer: *[Signature]*
 Name: Col G S Rathaur, Retd
 Chief Executive Officer
 Address: MOHAN MEAKIN LTD
 Kasauli Distillery, Kasauli-173 204 (H.P)

67943
 700
 68533
 510
 68843
 89113

1420



HP STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171 009

Ph.: 0177 2673766, 2673032 Fax: 0177 2673018

ASSESSMENT OF CESS

(See section-6 of the Water(Prevention and Control of Pollution) Cess Act, 1977)

Name of the Assessee:

M/S Mohan Meakin Ltd.

Address

Kasuli Distillery, Kasauli, District Solan, H.P.

Assessment Period

From 01/03/09 to 31/03/09

Whereas under section-5 read with Rule-2(b) of the rules made under the Water (Prevention and Control of Pollution) Cess Act, 1977. I, Member-Secretary, HP State Pollution Control Board Shimla have been appointed the authority and/or officer to whom the return under the Act are to be submitted;

And whereas a return under the Act has been filed by you before me;

Now, therefore upon the consideration of the said return filed by you and upon careful examination thereof and also after exercising my powers under the section 6 of the Water (Prevention and Control of Pollution) Cess Act, 1977; I hereby assess the amount of cess payable by you within one month for the above period as indicated below:

Purpose for which water consumed	Consumption of water taken for the purpose of assessment (in K.L.)	Rate	Gross amount of Cess assessed	Quantity of rebate assessed/ allowed	Net amount of Cess assessed and payable
		(In Rs. Per K.L.)	(In Rs.)	(In Rs.)	(In Rs.)
(a) Industrial cooling, spraying in mine pits or boiler feed.	720.00	0.10	72.00	0	72.00
(b) Domestic purpose.	730.00	0.03	21.90	0	21.90
(c) Processing where by water gets polluted and the pollutants are: (i) easily biodegradable, (ii) non -toxic; or (iii) both non -toxic and easily biodegradable	0.00	0.02	0.00	0	0.00
(d) Processing where by water gets polluted and the pollutants are: (i) easily biodegradable; or (ii) toxic or (iii) both toxic and not easily biodegradable	325.00	0.30	97.50	0	97.50
Grand Total					191.40
Say Rupees			191		

The amount shown above be remitted in the office of Assistant Environmental Engineer, HP SPCB Parwanoo under intimation to this office within 30 days from the date of issue of the order that is on or before 25/05/09 failing which under section 10 of the Act, assessee shall be liable to pay interest at the rate of 2% per month on the amount of cess to be paid from the date on which such payment is due till such amount is actually paid.

[Signature]
Member Secretary

No. HP SPCB/Cess/Mohan Meakin Kasuli Distillery/15-

2153-55

H.P. State Pollution Control Board

Dated 2.5.09

Copy forwarded to:

1. Collecting Authority - The Assistant Environmental Engineer, HP SPCB, Parwanoo for information and necessary action.
2. The assessment file.

Rs. one hundred ninety one only

Member Secretary

Rs. 191.00
Lackar
6/5/09

VOUCHED
6/5/09

155/24(15)
6/5/09

Telephones: 01792
Kasauli: 272021, 272099, 272253
FAX : 01792-272099
Email: mml.kasauli@gmail.com



Telegrams: DISTILLERY

Mohan Meakin Ltd.

Regd. Office: SOLAN BREWERY (I.P.)

Railway Station :
DHARAMPUR
(N.RLY)

KASALI DISTILLERY
KASALI (H.P)
PIN: 173 204 INDIA

06 May, 2009

Ref.No./P/155/24(5)

"REGISTERED A/D"

The Environmental Engineer
HP State Environment Protection
& Pollution Control Board,
SCF-6, Sector -4,
Parwanoo-173 220
Distt Solan (H.P)

**Payment of cess under Water (Prevention
& Control of Pollution) Cess Act.**

Dear Sir,

Kindly refer to endorsement No.HPSPCB/Cess/Mohan Meakin Kasauli Distillery/75-2153-55 dated 02.05.2009 from the Member Secretary, HP State Environment Protection and Pollution Control Board, New Shimla by which we have been asked to remit a sum of Rs.191/- (Rupees one hundred and ninety-one only) on account of cess for the period from 01.03.2009 to 31.03.2009.

As desired, we enclose herewith multicity cheque bearing No. 001650 dated 06.05.2009 for Rs.191/- only drawn in your favour on State Bank of Patiala please.

Kindly send us your official receipt for the cheque and in the meantime, acknowledge receipt.

Thanking you,

Yours faithfully,
MOHAN MEAKIN LTD

S. S. Rathaur
Col G S Rathaur, Retd
Chief Executive Officer

Encl:1

cc: The Member Secretary,
HP State Environment Protection & Pollution Control Board
"Paryavaran Bhawan" Phase- III,
New Simla-171 009.

for kind information ple

cc: Cashier

आर.पी. - 54
P/155/24(5)

File - 2457

भारतीय डाक विभाग

DEPARTMENT OF POSTS, INDIA

प्राप्ति स्वीकृति/ ACKNOWLEDGEMENT

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ

Received Registered Letter/Parcel/.....

क्रमांक / No.

तारीख/ Dated

का/ of

बीमा का मूल्य रुपये में।

Insured for Rupees

पाने वाला

Addressed to

The Environmental Engineer,
HP State Environment Protection
Pollution Control Board
SCF-6, Sector-4
Parwanoo-173220
Distt. Solan (H.P.)

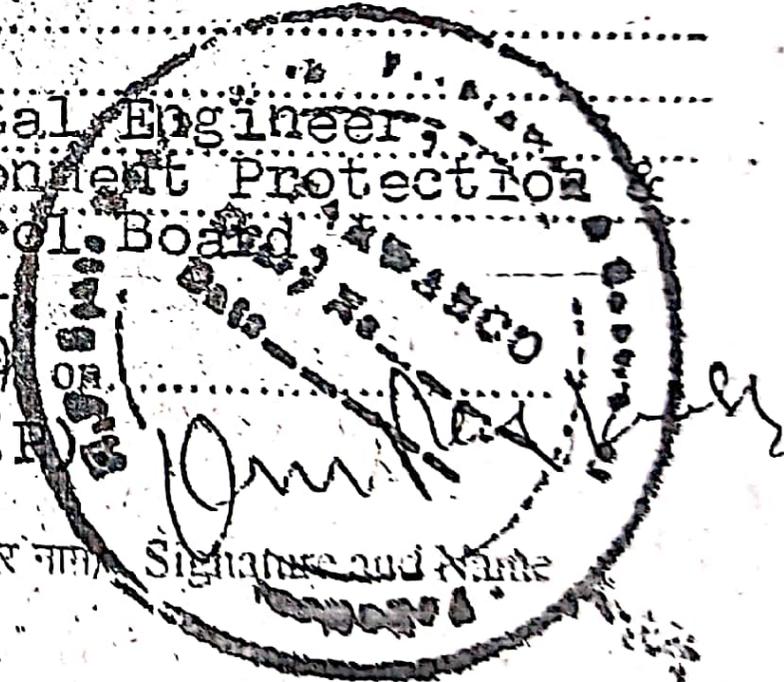
वितरण डाकघर की तारीख -मोहर

हस्ताक्षर और नाम

Signature and Name

Date Stamp of office of delivery

* अनावश्यक को काट दिया जाए
* Strike out if not relevant



Telephones: 01792
 Kasauli: 272021, 272099, 272253
 FAX: 01792-272099
 Email: munl.kasauli@gmail.com



Telegrams: DISTILLERY

Mohan Meakin Limited

Regd. Office: SOLAN BREWERY (I.P.)

Railway Station:
 DHARAMPUR
 (N.R.LY)

KASauli DISTILLERY
 KASauli (H.P.)
 PIN: 173 204 INDIA

01 September, 2009

Ref.No. /P/480/24(5)

The Member Secretary
 HP State Environment Protection
 & Pollution Control Board
 "Paryavaran Bhawan" Phase-III
 New Shimla-171 009.

Water Cess Return August, 2009.

Dear Sir,

1. Water cess return for the month of August, 2009 is forwarded herewith for your kind information please.

Thanking you,

Encl: 1

Yours faithfully,
 MOHAN MEAKIN LIMITED

Rajni
 Col G S Rathaur, Retd
 Chief Executive Officer

cc: The Environment Engineer
 HP State Environment Protection
 & Pollution Control Board,
 SCF-6, Sector 4
 Parwanoo-173 220
 Distt Solan (H.P.)

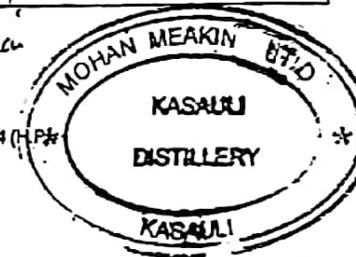
• along-with return

Form I
(See rule 47)
RETURN REGARDING WATER CONSUMED DURING MONTH OF AUGUST, 2009

Name and address of the consumer	Purpose for which water consumed	Source	Reading at the beginning of the first day of the calendar month under report	Reading at the end of the last day of calendar month under report	Quantity of water consumed in Kilo litres	If the meter was out of order the monthly average consumption of water for the previous 3 months of the working period	Quantity of water qualifying for rebate according to the assessee	Remarks	
1	2	3	4	5	6	7	8	9	
MOHAN MEAKIN LTD KASAUJI DISTILLERY KASAUJI-173204 Dist. Soan (H.P.)	1. Industrial cooling	(i) from Municipal water supply mains	-	-	-	-	-		
		(ii) from well/tubewell	69,663	69,803	-	-	-		
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	69,568	69,748	-	-	-	-	
	2. Domestic purpose	(i) from Municipal water supply mains	-	-	-	-	-	-	
		(ii) from well/tubewell	-	-	-	-	-	-	
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	-	-	-	320	-	-	
	3. Processing whereby water gets polluted and the pollutants are easily biodegradable	(i) from Municipal water supply mains	-	-	-	-	-	-	
		(ii) from well/tubewell	-	-	-	-	-	-	
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	-	-	-	-	-	-	
	4. Processing whereby water gets polluted and the pollutants are not easily biodegradable, and toxic.	(i) from Municipal water supply mains	-	-	-	-	-	-	
(ii) from well/tubewell		-	-	-	-	-	-		
(iii) from canal		-	-	-	-	-	-		
(iv) from river		-	-	-	-	-	-		
(v) from any other source		-	-	-	-	-	-		
					320				

(*) for claiming rebate under Col. 7 the assessee shall indicate in this column the analytical and other reports annexed to this return in this claim.

Signature of the Consumer *Rathaur*
Name Col G S Rathaur, Retd
Chief Executive Officer
Address: MOHAN MEAKIN LTD
Kasauli Distillery, Kasauli-173 204 (H.P.)





HP STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171 009

Ph.: 0177 2673766, 2673032 Fax: 0177 2673018

ASSESSMENT OF CESS

(See section-6 of the Water(Prevention and Control of Pollution) Cess Act. 1977)

Name of the Assessee:

M/S Mohan Meakin Ltd.

Address

Kasuli Distillery, Kasuli, District Solan, H.P.

Assessment Period :

From 01/08/09 to 30/08/09

Whereas under section-5 read with Rule-2(b) of the rules made under the Water (Prevention and Control of Pollution) Cess Act, 1977, I, Member-Secretary, HP State Pollution Control Board Shimla have been appointed the authority and/or officer to whom the return under the Act are to be submitted;

And whereas a return under the Act has been filed by you before me;

Now, therefore, upon the consideration of the said return filed by you and upon careful examination thereof and also after exercising my powers under the section 6 of the Water (Prevention and Control of Pollution) Cess Act. 1977; I hereby assess the amount of cess payable by you within one month for the above period as indicated below:

Purpose for which water consumed	Consumption of water taken for the purpose of assessment (in K.L.)	Rate	Gross amount of Cess assessed	Quantity of rebate assessed/ allowed	Net amount of Cess assessed and payable
		(In Rs. Per K.L.)	(In Rs.)	(In Rs.)	(In Rs.)
(a) Industrial cooling, spraying in mine pits or boiler feed.	140.00	0.10	14.00	0	14.00
(b) Domestic purpose.	180.00	0.03	5.40	0	5.40
(c) Processing where by water gets polluted and the pollutants are: (i) easily biodegradable, (ii) non-toxic; or (iii) both non-toxic and easily biodegradable	0.00	0.02	0.00	0	0.00
(d) Processing whereby water gets polluted and the pollutants are: (i) not easily biodegradable; or (ii) toxic; or (iii) both toxic and not easily biodegradable	320.00	0.30	96.00	0	96.00
Grand Total					115.40
Say Rupees			115		

The cess amount shown above be remitted in the office of Assistant Environmental Engineer, H.P SPCB Parwanoo under intimation to this office within 30 days from the date of issue of the order that is on or before 30/10/09 failing which under section 10 of the Act, assessee shall be liable to pay interest at the rate of 2% per month on the amount of cess to be paid from the date on which such payment is due till such amount is actually paid.

PAID
Date 21/10/2009

[Signature]
Member Secretary

H.P. State Pollution Control Board

Dated 12-10-09

No. HP SPCB/Cess/Mohan Meakin Kasuli Distillery/75- 13613-15

Copy forwarded to:

1. Collecting Authority- The Assistant Environmental Engineer, H.P SPCB, Parwanoo for information and necessary action.
2. The assessment of cess file.

Rs. One hundred fifteen only.

RECEIVED
12-10-09
Rajhar
Chief Executive Officer

[Signature]
Member Secretary
H.P. State Pollution Control Board

VOUCHERED

15/10/2009

Telephones: 01792
Kasauli: 272021, 272099, 272253
FAX : 01792-272099
Email: mml.kasauli@gmail.com

Telegrams: DISTILLERY



Mohan Meakin Limited

Regd. Office: SOLAN BREWERY (H.P.)

Railway Station :
DHARAMPUR
(N.R.L.Y)

KASAUJI DISTILLERY
KASAUJI (H.P.)
PIN: 173 204 INDIA

Ref.No./P/651/24(5)

21 October 2009

The Environmental Engineer
HP State Environment Protection
& Pollution Control Board,
SCF-6, Sector -4,
Parwanoo-173 220
Distt Solan (H.P)

"REGISTERED A/D"

**Payment of cess under Water (Prevention
& Control of Pollution) Cess Act.**

Dear Sir,

Kindly refer to endorsement No. HPSPCB/Cess/Mohan Meakin Kasauli Distillery/75-13613-15 dated 12.10.2009 from the Member Secretary, HP State Environment Protection and Pollution Control Board, New Shimla by which we have been asked to remit a sum of Rs.115/- (Rupees One hundred and fifteen only) on account of cess for the period from 01.08.2009 to 30.08.2009.

As desired, we enclose herewith multicity cheque bearing No. 002280 dated 21.10.2009 for Rs.115/- only drawn in your favour on State Bank of Patiala please.

Kindly send us your official receipt for the cheque and in the meantime, acknowledge receipt.

Thanking you,

Yours faithfully,
MOHAN MEAKIN LIMITED

G S Rathaur
Col G S Rathaur, Retd
Chief Executive Officer

Encl: 1

cc: *G S Rathaur*
The Member Secretary,
HP State Environment Protection & Pollution Control Board
"Paryavaran Bhawan" Phase- III,
New Simla-171 009.

for kind information please.

cc: Cashier

51/24(5)

शरणी-54/...-54

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA

प्राप्ति स्विकृति/ACKNOWLEDGEMENT

रजिस्ट्री-पत्र/प्राप्त वस्तु

Received Registered Letter/Parcel/.....

कमांक/No.

तारीख/Dated 22-10-2011

बीमा का मूल्य/Value

insured for Rupees

The Environmental Engineer

H.P. State Environment Protection &

addressed to

Pollution Control Board,

Plot-6, Sector-4, Parwanoo-173220

Distt. Solan (H.P.)

Location



दिले गए अक्षर की तारीख-मोहर

Date Stamp of office delivery

Handwritten signature

हस्ताक्षर और नाम/Signature and Name

अनावश्यक को फाट दिया जाय

Strike out if not relevant

Telephones: 01792
 Kasauli: 272021, 272099, 272253
 FAX: 01792-272099
 Email: mml.kasauli@gmail.com



Mohan Meakin Limited

Regd. Office: SOLAN BREWERY (H.P.)

Telegrams: DISTILLERY

Railway Station:
 DHARAMPUR
 (N.R.LY)

KASALI DISTILLERY
 KASALI (H.P.)
 PIN: 173 204 INDIA

Ref.No. /P/2/24(5)

01 April, 2010

The Member Secretary
 HP State Pollution Control Board
 "HIM PARIVESH", Phase-III
 New Shimla-171009
 Email mshpcb-hp@nic.in

Water Cess Return March, 2010.

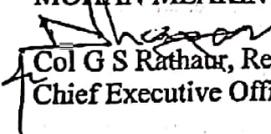
Dear Sir,

1. Water cess return for the month of March, 2010 is forwarded herewith for your kind information please.

Thanking you,

Encl: 1

Yours faithfully,
 MOHAN MEAKIN LIMITED


 Col G S Rathaur, Retd
 Chief Executive Officer

cc: The Environment Engineer
 HP State Pollution Control Board,
 SCF-6, Sector 4
 Parwanoo-173 220
 Distt Solan (H.P.)

- along-with return



Form I
(See rule 47)
RETURN REGARDING WATER CONSUMED DURING MONTH OF MARCH, 2010

Name and address of the consumer	Purpose for which water consumed	Source	Reading at the beginning of the first day of the calendar month under report	Reading at the end of the last day of calendar month under report	Quantity of water consumed in Kilo litres	If the meter was out of order the monthly average consumption of water for the previous 3 months of the working period	Quantity of water qualifying for rebate according to the assessee	Remarks
1	2	3	4	5	6	7	8	9
MOHAN MEAKIN LTD KASAILI DISTILLERY KASAILI-173204 Dist Solan (H.P)	1. Industrial cooling	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	74,019	74,619	365	-	-	
		(iii) from canal	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	
		(v) from any other source	73,883	74,598	500	-	-	
	2. Domestic purpose	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	-	-	-	-	-	-
		(iii) from canal	-	-	-	-	-	-
		(iv) from river	-	-	-	-	-	-
		(v) from any other source	-	-	350	-	-	
	3. Processing whereby water gets polluted and the pollutants are easily biodegradable	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	-	-	-	-	-	-
		(iii) from canal	-	-	-	-	-	-
		(iv) from river	-	-	-	-	-	-
		(v) from any other source	-	-	-	-	-	-
	4. Processing whereby water gets polluted and the pollutants are not easily biodegradable, and toxic	(i) from Municipal water supply mains	-	-	-	-	-	-
(ii) from well/tubewell		-	-	-	-	-	-	
(iii) from canal		-	-	-	-	-	-	
(iv) from river		-	-	-	-	-	-	
(v) from any other source		-	-	-	-	-	-	
					1,215			

(*) for claiming rebate under Col. 7 the assessee shall indicate in this column the analytical and other reports annexed to this return in this claim.

$$\begin{array}{r} 74619 \\ 500 \\ \hline 75119 \end{array}$$

$$\begin{array}{r} 74598 \\ 680 \\ \hline 75208 \end{array}$$

Signature of the Consumer *[Signature]*
 Name Col G S Rathaur, Retd
 Chief Executive Officer
 Address: MOHAN MEAKIN LTD
 Kasaili Distillery, Kasaili-173 204 (H.P)

Telephones: 01792
 Kasauli: 272021, 272099, 272253
 FAX : 01792-272099
 Email: mml.kasauli@gmail.com

Telegrams: DISTILLEI



Mohan Meakin Limited

Regd. Office: SOLAN BREWERY (H.P.)

Railway Station :
 DHARAMPUR
 (N.RLY)

KASALI DISTILLE
 KASALI (H.P)
 PIN: 173 204 INDIA

Ref.No./P/114/ 24(5)

04 May, 2010

"REGISTERED A/E"

The Regional Officer
 HP State Pollution Control Board,
 SCF-6, Sector -4,
 Parwanoo-173 220
 Distt Solan (H.P)

**Payment of cess under Water (Prevention
 & Control of Pollution) Cess Act.**

Dear Sir,

Kindly refer to endorsement No. HPSPCB/Cess/Mohan Meakin Kasauli Distillery/75-2079-81 dated 30.04.2010 from the Member Secretary, HP State Pollution Control Board, New Shimla by which we have been asked to remit a sum of Rs.157/- (Rupees one hundred fifty-seven only) on account of cess for the period from 01.03.2010 to 31.03.2010.

As desired, we enclose herewith multicity cheque bearing No. 003192 dated 04.05.2010 for Rs.157/- only drawn in your favour on State Bank of Patiala.

Kindly send us your official receipt for the cheque and in the meantime, acknowledge receipt.

Thanking you,

Yours faithfully,
 MOHAN MEAKIN LIMITED

G S Rathaur
 Col G S Rathaur, Retd
 Chief Executive Officer

Encl: 1

cc: The Member Secretary,
 HP State Environment Protection & Pollution Control Board
 "HIM PARIVESH" Phase- III,
 New Simla-171 009.

for kind information please.

cc: Cashier

gc

Officer in Control

P/114/24(5)

भौतिक (रसीद) ACKNOWLEDGMENT

4, 220

लेख/पोस्टकार्ड/पैकेट/पार्सल प्राप्त हुआ

क्रमांक/No. 713

Registered

Insured

Letter/Postcard/Packet/Parcel

The Regional Officer

HP State Pollution Control Board

SCF-6, Sector-4,

Parwanoo-173220

Distt. Solan (H.P).

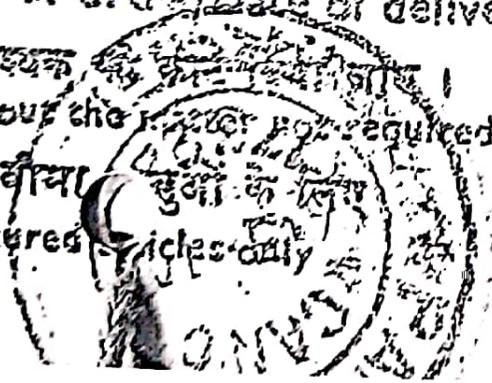
पत्र के लिये का नाम
Addressed to (name)

बिमा के मूल्य (रुपयों में)
Insured for Rupees

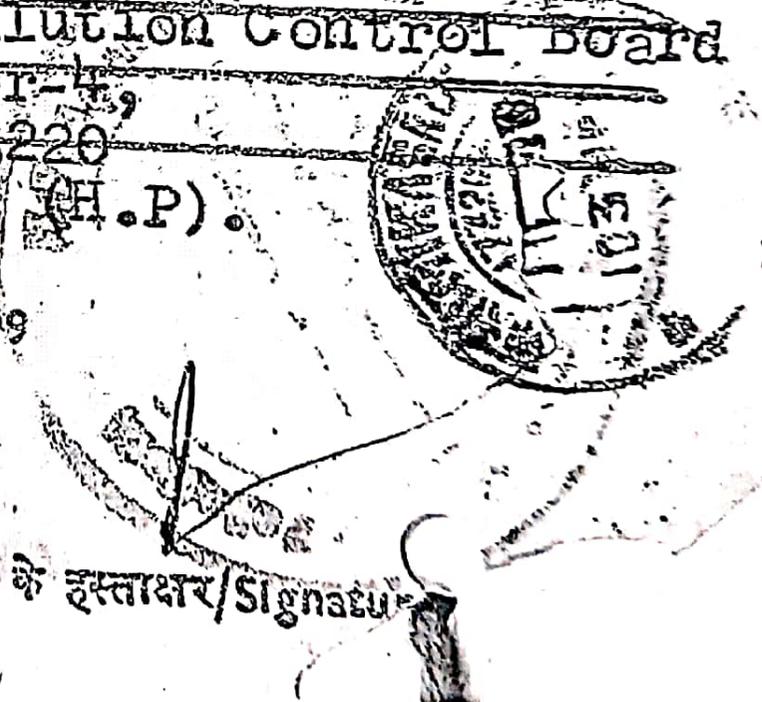
विलंब की तारीख / Date of delivery..... 19

अनापेक्षित, कि...
Secure out the register not required.

बिमा के लिये
For Insured



पाने वाले के हस्ताक्षर/Signature





H.P. STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171 009

Ph.: 0177 2673166, 2673032 Fax: 0177 2673018

ASSESSMENT OF CESS

Name of the Assessee: (See section-6 of the Water (Prevention and Control of Pollution) Cess Act, 1977)

Address: M/S Mohan Meakin Ltd. Kasauli Distillery, Kasauli, District Solan, H.P.

Assessment Period: From 01/03/10 to 31/03/10

Whereas under section-3 read with Rule-2(h) of the rules made under the Water (Prevention and Control of Pollution) Cess Act, 1977, I, Member-Secretary, H.P. State Pollution Control Board Shimla have been appointed the authority and/or officer to whom the return under the Act are to be submitted;

And whereas a return under the Act has been filed by you before me;

Now, therefore, upon the consideration of the said return filed by you and upon careful examination thereof and also after exercising my powers under the section 6 of the Water (Prevention and Control of Pollution) Cess Act, 1977; I hereby assess the amount of cess payable by you within one month for the above period as indicated below:

Purpose for which water consumed	Consumption of water taken for the purpose of assessment (in K.L.)	Rate	Gross amount of Cess assessed	Quantity of rebate assessed/ allowed	Net amount of Cess assessed and payable
		(In Rs. Per K.L.)	(In Rs.)	(In Rs.)	(In Rs.)
(a) Industrial cooling, spraying in mine pits or boiler feed.	365.00	0.10	36.50	0	36.50
(b) Domestic purpose.	500.00	0.03	15.00	0	15.00
(c) Processing where by water gets polluted and the pollutants are: (i) easily biodegradable, (ii) non-toxic; or (iii) both non-toxic and easily biodegradable	0.00	0.02	0.00	0	0.00
(d) Processing whereby water gets polluted and the pollutants are: (i) not easily biodegradable; or (ii) toxic; or (iii) both toxic and not easily biodegradable	350.00	0.30	105.00	0	105.00
Grand Total					156.50
Say Rupees			157		

The cess amount shown above be remitted in the shape of D.D. in the favour of Regional Officer, H.P. SPCB Parwanoo, under intimation to this office within 30 days from the date of issue of the order that is on or before 30/05/10 failing which under section 10 of the Act, assessee shall be liable to pay interest at the rate of 2% per month on the amount of cess to be paid from the date on which such payment is due till such amount is actually paid.

No. H.P. SPCB/Cess/Mohan Meakin Kasauli Distillery/75-2079-87

Copy forwarded to:

- 1. Collecting Authority- The Regional Officer, H.P. SPCB, Parwanoo for information and necessary action please
- 2. The assessment of cess file.

Member Secretary

H.P. State Pollution Control Board

Date: 30-4-10

Seven only. Rs. One hundred fifty

Rs. 157.00 PASSED FOR PAYMENT

Chief Executive Officer

Member Secretary H.P. State Pollution Control Board

PAID Date: 04/5/2010

VOUCHED

4/5/10

Telephones: 01792
 Kasauli: 272021, 272099, 272253
 FAX: 01792-272099
 Email: mml.kasauli@gmail.com



Mohan Meakin Limited

Regd. Office: SOLAN BREWERY (H.P.)

Telegrams: DISTILLERY

Railway Station:
 DHARAMPUR
 (N.RLY)

KASAULI DISTILLERY
 KASAULI (H.P.)
 PIN: 173 204 INDIA

03 February, 2011

Ref.No. /P/1049/24(5)

The Member Secretary
 HP State Pollution Control Board
 "HIM PARIVESH", Phase-III
 New Shimla-171009
 Email mspcb-hp@nic.in

Water Cess Return January, 2011.

Dear Sir,

1. Water cess return for the month of January, 2011 is forwarded herewith for your kind information please.

Thanking you,

Encl: 1

Yours faithfully,
 MOHAN MEAKIN LIMITED

Delhi
 Col. G S Rathaur, Retd
 Chief Executive Officer

JK
 cc: The Environment Engineer
 HP State Pollution Control Board,
 SCF-6, Sector 4
 Parwanoo-173 220
 Distt Solan (H.P.)

- along-with return

OK

Form I
(See rule 47)

RETURN REGARDING WATER CONSUMED DURING MONTH OF JANUARY, 2016

Name and address of the consumer	Purpose for which water consumed	Source	Reading at the beginning of the first day of the calendar month under report	Reading at the end of the last day of calendar month under report	Quantity of water consumed in Kilo litres	If the meter was out of order the monthly average consumption of water for the previous 3 months of the working period	Quantity of water qualifying for rebate according to the assessee	Remarks	
1	2	3	4	5	6	7	8	9	
MOHAN MEAKIN LTD KASAUJI DISTILLERY KASAUJI-173204 Distt Solan (H.P)	1. Industrial cooling	(i) from Municipal water supply mains	-	-	-	-	-		
		(ii) from well/tubewell	78280	79310	400	-	-		
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	78,643	79,443	1,180	-	-	-	
	2. Domestic purpose	(i) from Municipal water supply mains	-	-	-	-	-	-	
		(ii) from well/tubewell	-	-	-	-	-	-	
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	-	-	250	-	-	-	
	3. Processing whereby water gets polluted and the pollutants are easily biodegradable	(i) from Municipal water supply mains	-	-	-	-	-	-	
		(ii) from well/tubewell	-	-	-	-	-	-	
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	-	-	-	-	-	-	
	4. Processing whereby water gets polluted and the pollutants are not easily biodegradable, and toxic	(i) from Municipal water supply mains	-	-	-	-	-	-	
(ii) from well/tubewell		-	-	-	-	-	-		
(iii) from canal		-	-	-	-	-	-		
(iv) from river		-	-	-	-	-	-		
(v) from any other source		-	-	-	-	-	-		
					1,830				

(*) for claiming rebate under Col. 7 the assessee shall indicate in this column the analytical and other reports annexed to this return in this claim.

Signature of the Consumer *[Signature]*
 Name Col G S Rathaur, Reid
 Chief Executive Officer
 Address: MOHAN MEAKIN LTD
 Kasauli Distillery, Kasauli-173 204 (H.P)

Telephones: 01792
 Kasauli: 272021, 272099, 272253
 FAX: 01792-272099
 Email: mml.kasauli@gmail.com



Mohan Meakin Limited

Regd. Office: SOLAN BREWERY (H.P.)

Telegrams: DISTILLERY

Railway Station:
 DHARAMPUR
 (N.RLY)

KASauli DISTILLERY
 KASauli (H.P.)
 PIN: 173 204 INDIA

Ref.No. /P/1158/24(5)

05 February, 2011

The Member Secretary
 HP State Pollution Control Board
 "HIM PARIVESH", Phase-III
 New Shimla-171009
 Email mshpcb-hp@nic.in

Water Cess Return February, 2011.

Dear Sir,

1. Water cess return for the month of February, 2011 is forwarded herewith for your kind information please.

Thanking you,

Yours faithfully,
 MOHAN MEAKIN LIMITED

[Signature]
 Col G S Rathaur, Retd.
 Chief Executive Officer

Encl: 1

[Signature]
 cc: The Environment Engineer
 HP State Pollution Control Board,
 SCF-6, Sector 4
 Parwanoo-173 220
 Distt Solan (H.P.)

- along-with return

Form I
(See rule 47)
RETURN REGARDING WATER CONSUMED DURING MONTH OF FEBRUARY, 2010.

Name and address of the consumer	Purpose for which water consumed	Source	Reading at the beginning of the first day of the calendar month under report	Reading at the end of the last day of calendar month under report	Quantity of water consumed in Kilo litres	If the meter was out of order the monthly average consumption of water for the previous 3 months of the working period	Quantity of water qualifying for rebate according to the assessee	Remarks
1	2	3	4	5	6	7	8	9
MOHAN MEAKIN LTD KASALI DISTILLERY KASALI-173204 Dist. Solan (H.P.)	1. Industrial cooling	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	79,310	80,010	300	-	-	
		(iii) from canal	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	
		(v) from any other source	79,443	80,143	800	-	-	
	2. Domestic purpose	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	-	-	-	-	-	-
		(iii) from canal	-	-	-	-	-	-
		(iv) from river	-	-	-	-	-	-
		(v) from any other source	-	-	-	-	-	-
	3. Processing whereby water gets polluted and the pollutants are easily biodegradable	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	-	-	-	-	-	-
		(iii) from canal	-	-	-	-	-	-
		(iv) from river	-	-	-	-	-	-
	4. Processing whereby water gets polluted and the pollutants are not easily biodegradable, etc. etc.	(i) from Municipal water supply mains	-	-	-	-	-	-
		(ii) from well/tubewell	-	-	-	-	-	-
(iii) from canal		-	-	-	-	-	-	
(iv) from river		-	-	-	-	-	-	
					1,400			

(*) For claiming rebate under Col. 7 the assessee should mention in this column the analytical and other reports annexed to this return in this claim.

Signature of the Consumer
Name: Col G S Rathaur, M.A.
Chief Executive Officer
Address: MOHAN MEAKIN LTD
Kasali Distillery, Kasali-173 204 (H.P.)

Telephones: 01792
 Kasauli: 272021, 272099, 272253
 FAX: 01792-272099
 Email: mml.kasauli@gmail.com



Mohan Meakin Limited

Regd. Office: SOLAN BREWERY (H.P.)

Telegrams: DISTILLERY

KASAUJI DISTILLERY
 KASAUJI (H.P.)
 PIN: 173 204 INDIA

2011
 he meter was out
 order the monthly
 erage consumption
 water for the previu
 months of the
 rking period
 7

05 April, 2011

Railway Station:
 DHARAMPUR
 (N.RLY)

Ref.No. /P/15/24(5)

The Member Secretary
 HP State Pollution Control Board
 "HIM PARIVESH", Phase-II
 New Shimla-171009
 Email mspcb-hp@nic.in

Water Cess Return March, 2011.

Dear Sir,

1. Water cess return for the month of March, 2011 is forwarded herewith for your kind information please.

Thanking you,

Encl: 1

Yours faithfully,
 MOHAN MEAKIN LIMITED

G S Rathaur
 Col G S Rathaur, Retd
 Chief Executive Officer

of the
 cc: The Environment Engineer
 HP State Pollution Control Board,
 SCF-6, Sector 4
 Parwanoo-173 220
 Distt Solan (H.P)

- along-with return

Signature of the C
 me Ccl G S
 Chief
 dress: MOHAN
 Kasa

G S Rathaur

Form I
(See rule 47)

RETURN REGARDING WATER CONSUMED DURING MONTH OF MARCH, 2011

Name and address of the consumer	Purpose for which water consumed	Source	Reading at the beginning of the first day of the calendar month under report	Reading at the end of the last day of calendar month under report	Quantity of water consumed in Kilo litres	If the meter was out of order the monthly average consumption of water for the previous 3 months of the working period	Quantity of water qualifying for rebate according to the assessee	Remarks	
1	2	3	4	5	6	7	8	9	
MOHAN MEAKIN LTD KASALI DISTILLERY KASALI-173204 Distt Solan (H.P)	1. Industrial cooling	(i) from Municipal water supply mains	-	-	-	-	-		
		(ii) from well/tubewell	80010	80710	314	-	-		
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	80,143	80912	345	-	-	-	
	2. Domestic purpose	(i) from Municipal water supply mains	-	-	-	-	-	-	
		(ii) from well/tubewell	-	-	-	-	-	-	
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	-	-	-	310	-	-	
	3. Processing whereby water gets polluted and the pollutants are easily biodegradable	(i) from Municipal water supply mains	-	-	-	-	-	-	
		(ii) from well/tubewell	-	-	-	-	-	-	
		(iii) from canal	-	-	-	-	-	-	
		(iv) from river	-	-	-	-	-	-	
		(v) from any other source	-	-	-	-	-	-	
	4. Processing whereby water gets polluted and the pollutants are not easily biodegradable, and toxic	(i) from Municipal water supply mains	-	-	-	-	-	-	
(ii) from well/tubewell		-	-	-	-	-	-		
(iii) from canal		-	-	-	-	-	-		
(iv) from river		-	-	-	-	-	-		
(v) from any other source		-	-	-	-	-	-		
					1459				

(*) for claiming rebate under Col. 7 the assessee shall indicate in this column the analytical and other reports annexed to this return in this claim.

Signature of the Consumer

Name Col G S Rathaur, Retd
Chief Executive Officer

Address: MOHAN MEAKIN LTD
Kasali Distillery, Kasali-173204 (H.P)

DISTILLERY

KASALI

Ganes



HP STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171 009

Ph.: 0177 2673766, 2673032 Fax: 0177 2673018

ASSESSMENT OF CESS

(See section-6 of the Water (Prevention and Control of Pollution) Cess Act, 1977)

Name of the Assessee:
Address
Assessment Period :

M/s Mohan Meakin Ltd.
Kasauli Distillery, Kasauli, District Solan, H.P.
From 01/01/11 to 31/03/11

Whereas under section-5 read with Rule-2(b) of the rules made under the Water (Prevention and Control of Pollution) Cess Act, 1977, I, Member-Secretary, HP State Pollution Control Board Shimla have been appointed the authority and/or officer to whom the return under the Act are to be submitted;

And whereas a return under the Act has been filed by you before me;

Now, therefore, upon the consideration of the said return filed by you and upon careful examination thereof and also after exercising my powers under the section 6 of the Water (Prevention and Control of Pollution) Cess Act, 1977; I hereby assess the amount of cess payable by you within one month for the above period as indicated below:

Purpose for which water consumed	Consumption of water taken for the purpose of assessment (in K.L.)	Rate	Gross amount of Cess assessed	Quantity of rebate assessed/ allowed	Net amount of Cess assessed and payable
		(In Rs. Per K.L.)	(In Rs.)	(In Rs.)	(In Rs.)
(a) Industrial cooling, spraying in mine pits or boiler feed.	3839.00	0.10	383.90	0	383.90
(b) Domestic purpose.	860.00	0.03	25.80	0	25.80
(c) Processing where by water gets polluted and the pollutants are: (i) easily biodegradable, (ii) non-toxic; or (iii) both non-toxic and easily biodegradable	0.00	0.02	0.00	0	0.00
(d) Processing whereby water gets polluted and the pollutants are: (i) not easily biodegradable; or (ii) toxic; or (iii) both toxic and not easily biodegradable	0.00	0.30	0.00	0	0.00
Grand Total					409.70
Say Rupees			410		

The cess amount shown above be remitted in the shape of D.D. in the favour of Regional Officer, HP SPCB Parwanoo, under intimation to this office within 30 days from the date of issue of the order that is on or before 14/07/11 failing which under section 10 of the Act, assessee shall be liable to pay interest at the rate of 2% per month on the amount of cess to be paid from the date on which such payment is due till such amount is actually paid.

You are requested to furnish the Water Cess return from 01/04/11 on-wards online through HIM-XGN.

Member Secretary
H.P. State Pollution Control Board
Dated 16.6.11

No. HP SPCB/Cess/(75)Mohan Meakin(Kasuli)/10-5893-95

Copy forwarded to:

1. Collecting Authority- The Regional Officer, HP SPCB, Parwanoo for information and necessary action please.
2. The assessment of cess file.

Rs. 410-00 (Rs. Four hundred ten only)
PASSED FOR PAYMENT

Chief Executive Officer

Member Secretary
H.P. State Pollution Control Board



VOUCHED

24/6/11

Telephones: 01792
Kasauli: 272021, 272099, 272253
FAX: 01792-272099
Email: mml.kasauli@gmail.com



Mohan Meakin Limited

Regd. Office: SOLAN BREWERY (H.P.)

Telegram: DISTILLERY

Railway Station:
DIARAMPUR
(N.R.L.Y)

KASAUJI DISTILLERY
KASAUJI (H.P.)
PIN: 173 204 INDIA

Ref.No./P/310/24 (5)

24 June 2011

"REGISTERED A/D"

The Regional Officer
HP State Pollution Control Board,
SCF-6, Sector -4,
Parwanoo-173 220
Distt Solan (H.P)

Payment of cess under Water (Prevention
& Control of Pollution) Cess Act.

Dear Sir,

Kindly refer to endorsement No. HPSPCB/Cess/(75)Mohan Meakin (Kasauli)/10-5893-95 dated 16.06.2011 from the Member Secretary, HP State Pollution Control Board, New Shimla by which we have been asked to remit a sum of Rs.410/- (Rupees four hundred ten only) on account of cess for the period from 01.01.2011 to 31.03.2011.

As desired, we enclose herewith multicity cheque bearing No. 032984 dated 24.06.2011 for Rs.410/- only drawn in your favour on State Bank of Patiala.

Kindly send us your official receipt for the cheque and in the meantime, acknowledge receipt.

Thanking you,

Yours faithfully,
MOHAN MEAKIN LIMITED

S. S. Rathaur
Col G S Rathaur, Retd
Chief Executive Officer

Encl: 1

cc: The Member Secretary,
HP State Environment Protection & Pollution Control Board
"HIM PARIVESH" Phase- III,
New Simla-171 009.

for kind information please.

cc: Cashier

270

HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD
HIM PARIVESH, PHASE-III, NEW SHIMLA-171 009.
 Ph. 91 177 2673766, 2673019 & 32, Fax 91 177 2673018
 AN ISO 9001 : 2008 CERTIFIED ORGANIZATION

175 - 3/12

THE WATER (PREVENTION AND CONTROL OF POLLUTION) CESS ACT, 1977
ASSESSMENT OF CESS
 [See section 6 of the Water (prevention and Control of Pollution) Cess Act, 1977]

Name of the Assesses : M/s Mohan Meakin Ltd. Kasauli
 Address of the factory : Kasauli Distillery, Kasauli, District Solan
 Assessment period : From 01-May-2012 to 31-Dec-2012.

WHEREAS under section 5 read with rule 2 (b) of the rules made under the Water (Prevention and Control of Pollution) Cess Act, 1977, I Member Secretary, H.P. State Pollution Control Board for the Prevention and Control of Water Pollution, Shimla have been appointed the Authority and/or officer to whom the returns under the Act are to be submitted;

AND WHEREAS a return under the Act has been filed by you before me;

Now, THEREFORE, upon the consideration of the said returns filed by you and upon careful examination thereof and also after exercising my powers under section 6(1-A) of the Water (Prevention and Control of Pollution) Cess Act, 1977, I hereby assess the amount of Cess payable by you within one month in the above period as indicated below :

Purpose for which water consumed	Consumption of water taken for the purpose of assessment (in K.L.)	Rate (in Rs. Per K.L.)	Gross amount of Cess assessed (in Rs.)	Quantity of rebate assessed allowed	Net amount of Cess assessed and payable (in Rs.)	
(a) Industrial cooling spraying in mine or boiler feed.	2160	0.10	216.00	0.00	216.00	
(b) Domestic purpose.	3545	0.03	106.35	0.00	106.35	
(c) Processing where by water gets polluted and the pollutants are (i) easily biodegradable, (ii) non-toxic; or (iii) both non-toxic and not easily biodegradable.	0	0.20	0.00	0.00	0.00	
(d) Processing whereby water gets polluted and the pollutants are (i) not easily biodegradable or (ii) toxic. Or (iii) both toxic and not easily biodegradable.	6191	0.30	1857.30	0.00	1857.30	
Grand Total					0.0	2179.65
Say Rs. 2180.00						

The Cess amount shown above be remitted in the form of DD in the favour of Environmental Engineer, HPSPCB Parwanoo under intimation to this office within 30 days from the date of issue of the order i.e. on or before 20-Feb-2013 failing which under section 10 of the Act, the assesses shall be liable to pay interest at the rate of 2% per month on the amount of Cess to be paid from the date on which such payment is due till such amount is actually paid.
 Affix the water meter for the purpose of measuring & recording of quantity of water consumed by your unit as prescribed under section 4 of Water (Prevention & Control of Pollution) Cess Act, 1977.

Member Secretary
 H.P. State Pollution Control Board

Dated 22-1-13

No. HPSPCB/Cess/Mohan Meakin Kasauli/75-28896-98

Copy to :-

1. Collecting Authority - Environmental Engineer, H.P. State Pollution Control Board, Parwanoo for information and necessary action.
2. The Assessment of Cess file.

Member Secretary
 H. P. State Pollution Control Board

Telephones: 01792
Kasauli: 272021, 272099, 272253
FAX: 01792-272099
Email: mml.kasauli@gmail.com

Telegram: DISTILLERY


Mohan Meakin Limited
Regd. Office SOLAN BREWERY (P.L.)

Railway Station:
DHARAMPUR
(N.R.LY)

KASALI DISTILLERY
KASALI (H.P.)
PIN: 171 204 INDIA

31st January, 2013

Ref.No./SSS/ 801/24 (5)

"REGISTERED A/D"

The Member Secretary
HP State Pollution Control Board,
"HIM PARIVESH" Phase- III,
New Simla-171 009

Payment of cess under Water (Prevention
& Control of Pollution) Cess Act.

Dear Sir,

Kindly refer to endorsement No. HPSPCB/Cess/ Mohan Meakin Kasauli /75- 20896-98 dated 22.01.2013 from your office by which we have been asked to remit a sum of Rs.2180/- (Rupees Two Thousand One Hundred Eighty only) on account of cess.

We wish to submit the following in this regards:-

- a). The net amount of cess assessed and payable as Rs. 2179.65 is in excess. As per our record and the Returns submitted by us the amount for the period from May 2012 to Dec. 2012 should be at Rs. 837 only. The calculations are shown at Annexure enclosed.
- b). As per the details given in our Returns from May to Dec. 2012, we have consumed only 9673 units whereas you have worked the cess on 11896 units which is in excess.

You are requested to reconcile. The copies of our returns for the period under review are enclosed for your perusal with the following inputs:-

- a). Our industrial process was closed during June, July, 15 days in October, and November, 2012 i.e for 105 days. Hence only 2160 units were consumed instead of 6191 shown by you in respect of processing water for industrial use.
- b). 1405 units were utilized to provide drinking water to villagers of Panwa and Chhacher villages as social responsibilities.
- c). Our processing water which gets polluted, the pollutants thereby are easily biodegradable.

In the light of above explanations you are requested to amend your cess assessment for the period covered by your above mentioned letter.

Notwithstanding above, we are depositing a multicity cheque bearing No. 058511 dated 31.01.2013 for Rs. 2180 only drawn in your favour on state bank of Patiala Kasauli (H.P) with Environment Engineer, HP State Pollution Control Board, Parwanoo with request to adjust excess payment so made in subsequent liability.

Thanking you,

Yours faithfully,
MOHAN MEAKIN LIMITED

Ralla
Col (Retd) G S Rathaur,
Chief Executive Officer

Encl: 1

cc: The Environmental Engineer,
HP State Pollution Control Board
SCF-6, Sector 4
Parwanoo-173 220
Distt Solan (H.P)

Please find herewith the State Bank of Patiala, Kasauli multicity cheque No. 058511 dated 31.01.2013 for an amount of Rs. 2180 in accordance with the instructions contained in above mentioned letter from the Member Secretary.

dk

SUMMARYWATER CESS ASSESSMENT FROM 1ST MAY 2012 TO 31ST DEC. 2012

Name of month	Industrial cooling spraying in mine or boiler feed – KL water	Domestic purpose KL water	Processing where by water gets polluted and the pollutants are (i) easily biodegradable (ii) both non-toxic and not easily biodegradable KL water	Processing where by water gets polluted and the pollutants are (i) easily biodegradable or (ii) toxic Or (iii) both toxic and not easily biodegradable KL water	Misc. KL water which is supplied to villagers
May	565	600	390		--
June	--	450	--		--
July	--	400	--		332
August	518	350	465		332
September	561	345	525		--
October	239	400	150		--
November	--	450	--		350
December	680	550	630		391
Total KL	2563	3545	2160		1403 1073
Cess Amount	2563 X .10 = 256.30	3545 X .03 = 106.35	2160 X .2 = 432		1403 X .03 = 42.15 32.19

Net amount of cess assessed and payable Rs. 837



MOHAN MEAKIN LIMITED

Regd. Office: SOLAN BREWERY (H.P.)
 KASAULI DISTILLERY, KASAULI (H.P.) PIN-173204
 CIN No. L15520HP1934PLC000135, Website: www.mohanmeakin.com
 TEL: 01792-272021 FAX: 01792-272099 e-mail : kasauli@mohanmeakin.com

Ref. No. /SSS/617 /24(5)

30th September 2015

The Member Secretary
 HP State Pollution Control Board
 "HIM PARIVESH", Phase-III
 New Shimla-171009
 Email mspcb-hp@nic.in

Assessment of Cess

Dear Sir,

Reference your letter No. HPSPCB/10058/Cess/263/11290-91 dated 11.09.2015.

Please find herewith a State Bank of Patiala Demand Draft No. 366827 of Rs. 7722/- in your favor towards cess payment for period from 01.01.2013 to 30.06.2015.

However we beg to mention that a quantity of 14599 KL consumed for domestic purposes have been included by you in processing where by water gets polluted and the pollutants are (i) easily biodegradable(ii) non-toxic; or (ii) both non- toxic and not easily biodegradable. Thereby increasing the amount of cess resulting in financial loss to us. You are requested to reconcile and reimburse the excess amount to us or adjust the same in your next assessment.

You are requested to acknowledge the receipts of above payment

Thanking you,

Encl: 1

Yours faithfully,
 MOHAN MEAKIN LIMITED


 Col G S Rathaur, Retd
 Chief Executive Officer

cc: The Environment Engineer
 HP State Pollution Control Board,
 SCF-6, Sector 4
 Parwanoo-173 220

= along-with return

dl



HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

Ph.91177 2673766,2673019 &32,Fax 91 177 2673018

THE WATER (PREVENTION AND CONTROL OF POLLUTION) CESS ACT, 1977

ASSESSMENT OF CESS

Name of the Assesses ✓: M/S Mohan Meakins Limited, Kasauli Distillery

Address of the factory : VPO Kasauli, District Solan, H.P.

Assessment period : From 01/01/2013 To 30/06/2015

WHEREAS under section 5 read with rule 2 (b) of the rules made under the Water (Prevention and Control of Pollution) Cess Act, 1977, I Member Secretary, H.P. State Pollution Control Board for the Prevention and Control of Water Pollution, Shimla have been appointed the Authority and/or officer to whom the returns under the Act are to be submitted;

AND WHEREAS a return under the Act has been filed by you before me;

Now, THEREFORE, upon the consideration of the said returns filed by you and upon careful examination thereof and also after exercising my powers under section 6(1-A) of the Water (Prevention and Control of Pollution) Cess Act, 1977, I hereby assess the amount of Cess payable by you within one month in the above period as indicated below:

Purpose for which water consumed	Consumption of water taken for the purpose of assessment (In K.L.)	Rate (In Rs. Per K.L.)	Gross amount of Cess assessed (In Rs.)	Quantity of rebate assessed allowed	Net amount of Cess assessed and payable (In Rs.)
a) Industrial cooling spraying in mine or boiler feed.	8915	0.10	892.00	0.00	892.00
(b) Domestic purpose.	0	0.03	0.00	0.00	0.00
(c) Processing where by water gets polluted and the pollutants are (i) easily biodegradable, (ii) non-toxic; or (iii) both non-toxic and not easily biodegradable.	14599	0.20	2920.00	0.00	2920.00
(d) Processing whereby water gets polluted and the pollutants are (i) not easily biodegradable or (ii) toxic. Or (iii) both toxic and not easily biodegradable.	13034	0.30	3910.00	0.00	3910.00
Grand Total				0.00	7722.00

The Cess amount shown above be remitted in the form of DD in the favour of Environmental Engineer, HPSPCB Parwanoo, under intimation to this office within 30 days from the date of issue of the order i.e. on or before 15-10-2015 falling which under section 10 of the Act, the assesses shall be liable to pay interest at the rate of 2% per month on the amount of Cess to be paid from the date on which such payment is due till such amount is actually paid.

Affix the water meter for the purpose of measuring & recording of quantity of water consumed by your unit as prescribed under section 4 of Water (Prevention & Control of Pollution) Cess Act, 1977.

No. HPSPCB/10058/Cess/263/ 11290-91

Copy to :-

1. Collecting Authority - Environmental Engineer, HPSPCB, Parwanoo for information and necessary action.
2. The Assessment of Cess file.

Member Secretary
H.P. State Pollution Control Board

Dated 11/9/15

Member Secretary
H.P. State Pollution Control Board

* Kindly Send your Water Cess Return Online through HIMXGN, No Manual Water Cess Return will be Accepted*

10/09/2015

NICHP

स्टेट बैंक ऑफ पटियाला
State Bank of Patiala

ने वाली शाखा
Branch: SBP - KASAULI
/ CODE No: 50122
01782-272038

मांग द्राफ्ट
DEMAND DRAFT

Key: YOFBAZ
Sr. No: 557522

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मांगे जाने पर ENVIRONMENTAL ENGINEER HPSPCB PARWANOO*****

ON DEMAND PAY
रुपय RUPEES Seven Thousand Seven Hundred and Twenty Two Only

या उनके आदेश पर
CR ORDER

अदा करें।

₹ 7722.00

01 800003368827 Key: YOFBAZ

Sr. No: 557522

AMOUNT BELOW 7723(714)

मूल्य प्राप्त / VALUE RECEIVED



कम्प्यूटर द्वारा मुद्रित होने पर ही वैध
VALID ONLY IF COMPUTER PRINTED

केवल 3 महीने के लिए वैध
VALID FOR 3 MONTHS ONLY

स्टेट बैंक ऑफ पटियाला
STATE BANK OF PATIALA
अदाकारी शाखा / DRAWEE BRANCH: SBP - CCPC CHANDIGARH
कोड नं. / CODE No: 50807

अधिकृत हस्ताक्षरकर्ता
AUTHORISED SIGNATORY

165
BRANCH MANAGER

₹ 60,000/- एवं अधिक के लिखित से अधिकारियों द्वारा लिखित होने पर ही वैध।
INSTRUMENTS FOR ₹ 60,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY AUTHORIZED OFFICERS

⑈ 3668 27 ⑈ 00000 7000 ⑈ 80000 3 ⑈ 16

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GOPAL DAS



MOHAN MEAKIN LIMITED

Regd. Office: SOLAN BREWERY (HP)
 KASAULI DISTILLERY, KASAULI (H.P.) PIN-173204
 CIN No. L15520HP1934PLC000135, Website: www.mohanmeakin.com
 TEL: 01792-272021 FAX: 01792-272099 e-mail : kasauli@mohanmeakin.com

Ref. No. /SSS/469/24(5)

26th September, 2017

The Assistant Environment Engineer,
 HP State Pollution Control Board
 SCF-6, Sector 4
 Parwanoo-173 220
 Distt Solan (H.P)

Assessment of Cess

Sir,

Kindly refer to endorsement No. HPSPCB/10058/Cess/1257/12276-77 dated 13.09.2017 from the Member Secretary, HP State Pollution Control Board, New Shimla by which we have been asked to remit a sum of Rs.3273/- (Rupees Three Thousand Two Hundred Seventy Three only) on account of cess for the period from 01.04.2016 to 30.06.2017.

As desired, we enclose herewith the State Bank of India demand draft No. 856683 dated 26.09.2017 for Rs.3273/- only drawn in your favour on State Bank of India.

Kindly send us your official receipt for the cheque and in the meantime, acknowledge receipt.

Thanking you,

Yours faithfully,
 MOHAN MEAKIN LIMITED
K. K. K.
 Col G S Rathaur, Retd
 Chief Executive Officer

Encl: 1

cc: The Member Secretary,
 HP State Environment Protection & Pollution Control Board
 "HIM PARIVESH" Phase- III,
 New Simla-171 009.

for kind information please.

G.S.

de



HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD

701

M/C

41

HIM PARVATI, PHASE-III, NEW BHIMLA-171009

Ph. 91177 2673766, 2673019 & 12, Fax 91 177 2671011

THE WATER (PREVENTION AND CONTROL OF POLLUTION) CESS ACT, 1977

ASSESSMENT OF CESS

Name of the Assessee **M/S Mohan Meakins Limited, Kasauli Distillery**

Address of the factory **TVPO Kasauli, District Solan, H.P.**

Assessment period **1 From 01/01/2016 To 30/06/2017**

15/11/17

Pay *[Signature]*
15/11/17

WHEREAS under section 5 read with rule 2 (b) of the rules made under the Water (Prevention and Control of Pollution) Cess Act, 1977, I Member Secretary, H.P. State Pollution Control Board for the Prevention and Control of Water Pollution, Shimla have been appointed the Authority and/or officer to whom the returns under the Act are to be submitted;

AND WHEREAS a return under the Act has been filed by you before me;

Now, THEREFORE, upon the consideration of the said returns filed by you and upon careful examination thereof and also after exercising my powers under section 6(1-A) of the Water (Prevention and Control of Pollution) Cess Act, 1977, I hereby assess the amount of Cess payable by you within one month in the above period as indicated below:

Purpose for which water consumed	Consumption of water taken for the purpose of assessment (in K.L.)	Rate (in Rs. Per K.L.)	Gross amount of Cess assessed (in Rs.)	Quantity of rebate assessed allowed	Net amount of Cess assessed and payable (in Rs.)
a) Industrial cooling spraying in mine or boiler feed.	7069	0.10	707.00	0.00	707.00
b) Domestic purpose.	7351	0.03	221.00	0.00	221.00
c) Processing where by water gets polluted and the pollutants are (i) easily biodegradable, (ii) non-toxic or (iii) both non-toxic and not easily biodegradable.	0	0.20	0.00	0.00	0.00
d) Processing whereby water gets polluted and the pollutants are (i) not easily biodegradable or (ii) toxic. Or (iii) both toxic and not easily biodegradable.	7016	0.30	2345.00	0.00	2345.00
Grand Total				0.00	3273.00

The Cess amount shown above be remitted in the form of ONLINE PAYMENT in the favour of Assistant Environmental Engineer, HPSPCB Parwanoo under intimation to this office within 30 days from the date of issue of the order i.e. on or before 12-10-2017 falling which under section 10 of the Act, the assessee shall be liable to pay interest at the rate of 2% per month on the amount of Cess to be paid from the date on which such payment is due till such amount is actually paid.

Fix the water meter for the purpose of measuring & recording of quantity of water consumed by your unit as prescribed under section 4 of Water (Prevention & Control of Pollution) Cess Act, 1977.

Member Secretary
H.P. State Pollution Control Board
Dated 13-9-17

No. HPSPCB/10050/Cess/1257/ 12276-77
Copy to :-

1. Collecting Authority - Assistant Environmental Engineer, HPSPCB, Parwanoo for information and necessary action.

[Signature]
Member Secretary
H.P. State Pollution Control Board

* Kindly Send your Water Cess Return Online and Also Make Payments Online through HIMXGN, DD will not be Accepted*

07/09/2017



भारतीय स्टेट बैंक
State Bank of India
जारी करने वाली शाखा
Issuing Branch: SANAWAR
क्रेडिट कोड / CODE No: 50199
टेल नंबर / Tel No: 01794-261219

मांगड्राफ्ट
DEMAND DRAFT

Key: NIDBAZ
Sr. No: 558967

2 6 0 9 2 0 1 7
D D M M Y Y Y Y

मांगे जानेपर ASST ENVIRONMENTAL ENGINEER HP SPCB PARWANOO*****
रुपये **RURFES** ON DEMAND PAY

या उनके आदेश पर
OR ORDER

Three Thousand Two Hundred and Seventy Three Only

अदा करें ₹ 3273.00

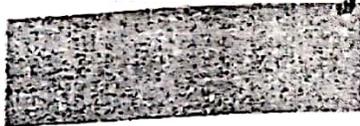
IOI 000478856683

Key: NIDBAZ

Sr. No: 558967

AMOUNT BELOW 3274(3/4)

मूल्य प्राप्त / VALUE RECEIVED



भारतीय स्टेट बैंक

STATE BANK OF INDIA

अदाकर्ता शाखा / DRAWEE BRANCH: PARWANOO
क्रेडिट कोड / CODE No: 06403

प्राधिकृत हस्ताक्षरकर्ता
AUTHORISED SIGNATORY

प्रबंधक
BRANCH MANAGER

SD 165
(Copal Dars)

₹ 1,50,000/- एवं अधिक के लिखत दो अधिकारियों द्वारा प्रत्याक्षरित होने पर ही वैध है।
INSTRUMENTS FOR ₹ 1,50,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

कम्प्यूटर द्वारा मुद्रित होने पर ही वैध
VALID ONLY IF COMPUTER PRINTED

केवल 3 महीने के लिए वैध
VALID FOR 3 MONTHS ONLY

⑈ 8 5 6 6 8 3 ⑈ 00000 2000⑈ 000478⑈ 16

SESHAASAKI/CTB-2016

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**MOHAN MEAKIN LIMITED**

Regd. Office: SOLAN BREWERY (HP)

KASALI DISTILLERY, KASALI (H.P) PIN-173204

CIN No. L15520HP1934PLC000135, Website: www.mohanmeakin.comTEL: 01792-272021 FAX: 01792-272099 e-mail: kasali@mohanmeakin.com

Ref. No. GSR/GS/416 /24(1)

Dated: 12.08.2024

← The Member Secretary HPGWA – cum –
Superintending Engineer, P&I-II Unit
Jal Shakti Bhawan, Shimla – 5

Royalty against usage of ground water

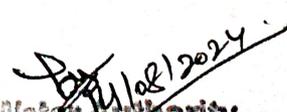
Sir.

1. References: -

- (i) Our letter no. GSR/GS/347/24(1) dated 27.07.2024.
- (ii) Your letter no. JSDS-CB-WA-II-GW/2024/4365 dated 08.08.2024

2. We wish to submit that Mohan Meakin Limited, Kasauli Distillery is located at Village Panwa, Tehsil Kasauli, District Solan, since the year 1855 AD. They are in the business of manufacturing alcoholic spirits and they use ground water as defined in section 2(g) of The Himachal Pradesh Ground Water (Regulation And Control of Development And Management) Act 2005 for brewing and distillation purposes. The water is generated from the registered borewell and private springs located within their own private land which is recorded in revenue records.

3. The Kasauli Distillery had been paying Water Cess to the HPSPCB for consumption of water from these sources for industrial and domestic uses. The payment of Water Cess was discontinued w.e.f 1st July 2017 on introducing of GST. Thereafter, we are paying royalty for extraction of ground water through registered borewell to your office.

Dispatcher 
H.P. Ground Water Authority,
Jal Shakti Bhawan, Shimla-5

4. Whereas we are paying royalty in respect of use of ground water for industrial purposes from the borewell religiously, we could not pay royalty in respect of consumption of ground water from springs located within our private land and recorded in our revenue record w.e.f 2017 due to ignorance of rules and absence of direction from your office.

5. We had deposited royalty vide our letter no. GSR/GS/347/24(1) dated 27.07.2024 against consumption of ground water from our natural spring sources w.e.f financial year 2017-18. The same has been returned by them with remark that the demand draft be resend in favour of The Member Secretary HPGWA – cum – Superintending Engineer, P&I-II Unit Jal Shakti Vibhag, Shimla-5

6. We are therefore remitting now an amount of Rs 24611 /- through demand draft no. 455084 dated 12.08.2024 in favour of The Member Secretary HPGWA – cum – Superintending Engineer, P&I-II Unit Jal Shakti Vibhag, Shimla – 5 payable at Shimla towards pending due of royalty including compounding interest in respect of consumption of ground water from our spring sources w.e.f financial year 2017-2018. The copies of log book are being attached for your kind perusal. The details of the same are given as under: -

Sr. No.	Financial Year	Water Consumed (KL)	Royalty (Rs)	Compounding Amount (Rs)	Total Amount (Rs)
1	2017-2018	20906	2091	2775	4866
2	2018-2019	23476	2348	2459	4807
3	2019-2020	21692	2170	1852	4022
4	2020-2021	23029	2305	1597	3902
5	2021-2022	27812	2782	1430	4212
6	2022-2023	20749	2073	729	2802
					24611

7. The royalty on account of consumption of ground water (10659 KL) from borewell and our own private springs for the financial year 2023-2024 amounting to Rs 1066 has already been remitted by us vide PNB Demand Draft No. 455078 dated 06.06.2024 in favour of The Executive Engineer, JSV Division, Solan payable at Solan.

Thanking you.

Yours Faithfully

FOR MOHAN MEAKIN LIMITED

Brig. Rajeev Thakur, Retd
Deputy General Manager (Operations)



Copy to:

1. The Executive Engineer : For kind information please.
JSV Division, District Solan
Solan, Himachal Pradesh
2. The Assistant Executive Engineer : For kind information please.
JSV Sub Division, Dharampur
District Solan (HP)

पंजाब नैशनल बैंक
Punjab National Bank

जुब्बार (सोलन) हिमाचल प्रदेश (022310)
JUBBAR (Solan) Himachal Pradesh-173225

केवल तीन माह के लिए वैध
VALID FOR THREE MONTHS ONLY

1	2	3	4	5	6	7	8	9
D	D	M	M	Y	Y	Y	Y	Y

ON DEMAND PAY MEMBER SECRETARY MOGA-CUM SUPERINTENDING ENGINEER P AND IT UNIT JAL SHAKTI, JUBBAR, SOLAN या उनके आदेश पर OR ORDER

RS ** Twenty Four Thousand Six Hundred Eleven only**

प्राप्त मूल्य के बदले अदा करें
FOR VALUE RECEIVED

₹

4434,611.0044

455084

शाखा क्रमांक Branch Serial No.

पंजाब नैशनल बैंक
punjab national bank

अदाकर्ता शाखा एवं विवरण Drawee Branch with D.No.

D. No. 0427 - PINACLE -

MOGA SHINCA FINANCE

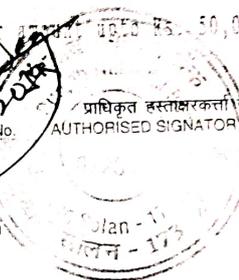
Purchaser: MOHAN MEAKIN LTD

Draft is signed singly as it is for amount of Rs. 50,000/-
(NOT OVER Rs. 24000/-)

प्राधिकृत हस्ताक्षरकर्ता
AUTHORISED SIGNATORY WITH GBPA No.

प्राधिकृत हस्ताक्षरकर्ता जी.बी.पी.एस.
AUTHORISED SIGNATORY WITH GBPA No.

[Handwritten Signature]



⑈455084⑈ 000024000⑈

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MOHAN MEAKIN LIMITED

PHONE 01792-272021

TELEFAX 01792-272099

Regd. Office : Solan Brewery (HP)

CIN No. L15520HP1934PLC000135

E-mail: Kasauli@mohanmeakin.com

Website : www.mohanmeakin.com

KASAULI DISTILLERY

KASAULI (HP) 173204

Ref. No. GSR/GS/ 174/24

Dated: 31.05.2024

The Executive Engineer
Jal Shakti Vibhag, Solan Division
District Solan (HP)

Royalty against usage of water

Dear Sir,

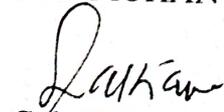
It is submitted for your kind information that we have consumed 10659 KL of total water extracted from our tube well and private spring sources located on Mohan Meakin Private Land during period of April 2023 to March 2024. The details are attached in annexure - I.

Accordingly, we are hereby depositing an amount of Rs 1066 @ Rs 1 per 10,000 Liter through PNB Jubbar Demand Draft No. 455078 dated 06/06/2024 in favour of Executive Engineer, JSV Division, Solan payable at Solan towards interim payment on account of royalty against usage of water.

Discrepancy if any will be settled by us on demand from you.

Thanking you.

Yours Faithfully
FOR MOHAN MEAKIN LIMITED


Col G S Rathaur, Retd
Chief Executive Office



Copy to:

The Member Secretary
Himachal Pradesh Ground Water Authority Cum-
Superintending Engineer (Planning and Investigating Unit II)
I&PH Department, Jal Bhavan, Kasumpti Shimla 0

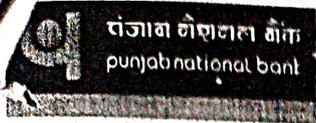
For kind information
please.

Detail of Water Consumed from Tube Well & Private Springs during FY - 2023-2024

Month	Tube Well	Private Springs	Total Quantity
April 2023	64	1011	1075
May 2023	340	701	1041
June 2023	469	735	1204
July 2023	125	163	288
August 2023	12	329	341
September 2023	218	440	658
October 2023	164	1083	1247
November 2023	225	1353	1578
December 2023	375	1010	1385
January 2024	11	535	546
February 2024	381	236	617
March 2024	614	65	679
Total	2998	7661	10659

709

49



पुष्पार (सोलन) हिमाचल प्रदेश (022310)
JUBBAR (Solon) Himachal Pradesh-173225

VALID FOR THREE MONTHS ONLY
D D M M Y Y Y Y

मांगे जाने पर ON DEMAND PAY EXECUTIVE ENGINEER JSV DIVISION SOLAN

या उनके आदेश पर OR ORDER

रुपये RUPEES ** One Thousand Sixty Six only**

प्राप्त मूल्य के बदले अदा करें
FOR VALUE RECEIVED

₹

***1,066.00**

XAC 455078

शाखा क्रमांक Branch Serial No.

पंजाब नेशनल बैंक
punjab national bank

अदाकर्ता शाखा एवं वि०स० Drawee Branch with D.No.

D.No. 0433 - FINACLE -
SOLAN, DISTT. SOLAN (HP) FINACLE

Purchaser: MOHAN MEAKIN LTD

Draft is signed singly as it is for amount upto Rs. 50,000/-
(NOT OVER RS. 10,000/-)

प्राधिकृत हस्ताक्षरकर्ता जी वी पी एस
AUTHORISED SIGNATORY WITH GBPA No.

प्राधिकृत हस्ताक्षरकर्ता जी वी पी एस
AUTHORISED SIGNATORY WITH GBPA No.

⑈455078⑈ 000024000⑈

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1



PHONE 01792-272021

MOHAN MEAKIN LIMITED

KASALI DISTILLERY

TELEFAX 01792-272099

Regd. Office : Solan Brewery (HP)

KASALI (HP) 173204

CIN No. L15520HP1934PLC000135

E-mail: Kasali@mohanmeakin.com

Website : www.mohanmeakin.com

Ref. No. GSR/GS/138 /34

Dated: 28.05.2019

The Member Secretary

Himachal Pradesh Ground Water Authority Cum-

Superintending Engineer (Planning and Investigating Unit II)

I&PH Department, Jal Bhavan, Kasumpti, Shimla -9

Sir

Further to our letter no. GSR/SSS/52/24(1) dated 24.04.2019.

It is intimated that we have consumed 20075 KL of Ground Water during period from September 2014 to March 2019. Accordingly we are hereby submitting a SBI Kasauli Demand Draft No. 743980 dated 27.05.2019 towards interim payment on account of royalty against extraction of ground water. Discrepancy if any will be settled by us on demand from you.

Thanking you.

Yours Faithfully

FOR MOHAN MEAKIN LIMITED

G S Rathaur
 Col G S Rathaur, Retd
 Chief Executive Officer

dc

Received

Despatcher, --- *29/5/19*
 Himachal Pradesh Ground Water Authority
 I&PH Department, Jal Bhavan, Shimla -9

Ground Water Consumed

Month	Volume (KL)	Month	Volume (KL)
September 2014	560	January 2018	511
October 2014	592	February 2018	468
November 2014	558	March 2018	479
December 2014	88	April 2018	548
January 2015	--	May 2018	601
February 2015	675	June 2018	113
March 2015	614	July 2018	98
April 2015	635	August 2018	536
May 2015	588	September 2018	446
June 2015	--	October 2018	502
July 2015	--	November 2018	488
August 2015	--	December 2018	333
September 2015	592	January 2019	345
October 2015	581	February 2019	432
November 2015	601	March 2019	496
December 2015	801		
January 2016	290		
February 2016	539		
March 2016	641		
April 2016	521		
May 2016	218		
June 2016	--		
July 2016	--		
August 2016	406		
September 2016	531		
October 2016	587		
November 2016	387		
December 2016	98		
January 2017	509		
February 2017	486		
March 2017	97		
April 2017	668		
May 2017	--		
June 2017	--		
July 2017	356		
August 2017	496		
September 2017	453		
October 2017	122		
November 2017	--		
December 2017	110		

भारतीय स्टेट बैंक State Bank of India	शाखा / Branch	712 Kasauli	जमा फर्मा / PAY-IN-SLIP	शाखा में है / Branch	दिनांक / Date
	Kasauli		Kasauli		27/5/19
ड्राफ्ट/नेफ्ट/आर टी जी एस/बैंकर चेक / For Draft / NEFT / RTGS / Banker Cheque					
देय स्थान / Payable At <u>Slimla - 9</u>					
के पक्ष में / Favouring <u>Member Secretary, Himachal Pradesh, Ground Water Authority - cum - Superintending Engineer.</u>					
लाभार्थी का खाता संख्या / Beneficiary A/c No. <u>55091243799</u>					
For <u>2,008/-</u> Rupees <u>Two Thousand Eight only -</u>					
		र	₹	₹/P	
		रशि / Amount	2008 -		
		दिवानियम // Exchange	25 -		
		कुल राशि / Total Amount	2033 -		
नाम / Name <u>Col. G. Lakshay Datta</u>			जमाकर्ता के हस्ताक्षर / Signature of Depositor		
पता / Address <u>Mohan Meakin Ltd Kasauli Distt</u>			निवेदक के हस्ताक्षर / Applicant's Signature		
ड्राफ्ट/बैंकर चेक प्राप्त किया / Receiver Draft/B.Ch.			दूरभाष / Tel./ मो. / Mobile No. <u>94181-26748</u>		
ड्राफ्ट क्रमांक नं० / Draft Serial No.					

by teletrans
2033 -
2033 -
2033 -
2033 -
2033 -

र.ब.ई. / SBI.1850 सौ.नं. / C.No. 060209.2

भारतीय स्टेट बैंक
State Bank Of India

(50122)-KASULI
KASULI
TEHSIL-KASULI, DISTT-SOLAN, HP 173204
Tel : 1792 272038 Fax : IFS Code : SBIN0050122 SWIFT :

A/c Payee

VALID FOR 3 MONTHS ONLY
27 05 2019
D D M M Y Y Y Y

PAY YOUR SELF

को या उनके आदेश पर OR ORDER

रुपये RUPEES Two Thousand Thirty Three Only

अदा करें ₹ **2,033.00

55091243799

VALID UPTO ₹ 50 LACS AT NON-HOME BRANCH

CURRENT A/C
PREFIX :
5078000001

Devinder Datta

Mohan Meakin
MOHAN MEAKIN LTD

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

Authorised Signatory

⑈803570⑈ 173002036⑈ 000305⑈ 29

25513 / 100 / BLUE ORDER / 07/May/2019
SESHAKAN (D) / CTS-2010

**MOHAN MEAKIN LIMITED**

Regd. Office : Solan Brewery (HP)

CIN No. L15520HP1934PLC000135

E-mail: Kasauli@mohanmeakin.com

Website : www.mohanmeakin.com

PHONE 01792-272021

TELEFAX 01792-272099

KASAULI DISTILLERY

KASAULI (HP) 173204

Ref. No. GSR/GS/22 9 /34

Dated: 14.07.2020

The Member Secretary
Himachal Pradesh Ground Water Authority Cum-
Superintending Engineer (Planning and Investigating Unit II)
I&PH Department, Jal Bhavan, Kasumpti, Shimla -9

Sir

It is submitted for your kind information that we have consumed 3922 KL of Ground Water extracted from tube well during period of April 2019 to March 2020. Accordingly, we are hereby submitting an amount of Rs 393 /= through SBI Kasauli Demand Draft No. 221738 dated 15/07/2020 towards interim payment on account of royalty against extraction of ground water. Discrepancy if any will be settled by us on demand from you.

Thanking you.

Yours Faithfully

FOR MOHAN MEAKIN LIMITED

G S Rathaur
Col G S Rathaur, Retd
Chief Executive Officer

Ground Water Consumed

Sr. No.	Month	Volume
1	April 2019	264 KL
2	May 2019	236 KL
3	June 2019	303 KL
4	July 2019	414 KL
5	August 2019	562 KL
6	September 2019	388 KL
7	October 2019	540 KL
8	November 2019	105 KL
9	December 2019	482 KL
10	January 2020	71 KL
11	February 2020	205 KL
12	March 2020	352 KL
	Total	3922 KL

Pay Your Self

को या उनके आदेश पर OR ORDER

रुपये RUPEES Four Hundred Eighteen Only

अदा करें

₹

**418.00

खा. सं. / A/c No. 55091243799

VALID UPTO ₹ 50 LACS AT NON-HOME BRANCH FOR NON-CASH TRANSACTION ONLY

99734219055

CURRENT A/C
PREFIX :
5078000002

Reminder Nagar
Ralkani
MOHAN MEAKIN LTD
Please sign above

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

Authorised Signatory

⑈015526⑈ 173002036⑈ 000305⑈ 29

भारतीय स्टेट बैंक State Bank of India	शाखा / Branch Kasauli	मेरा खाता / My Account is with जमा पत्री / PAY-IN- SLIP	शाखा में हे / Branch दिनांक / Date 15/07/2020
ड्राफ्ट/नेफ्ट/आर टी जी एस/बैंकर चेक/ For Draft / NEFT / RTGS / Banker Cheque			
देय स्थान / Payable At Shimla			
के पक्ष में / Favouring The Member Secretary, H.P Ground Water Authority - Cum - Superintending Engineer			
लाभार्थी का खाता संख्या / Beneficiary A/c No. For 393/- Rupees Three Hundred x Ninety Three only			
		₹	₹/P.
Ch. No. 015526		राशि / Amount	393
of 14/07/20		विनिमय // Exchange	25
		कुल राशि / Total Amount	418
नाम / Name Col. Lal Ralkani C.K.O.		जमाकर्ता के हस्ताक्षर / Signature of Depositor	
पता / Address Mohan Meakin Ltd Kasauli		निवेदक के हस्ताक्षर / Applicant's Signature Ralkani	
ड्राफ्ट/बैंकर चेक प्राप्त किया / Received Draft/B.Ch. ड्राफ्ट क्रमांक नं० / Draft Serial No.		दूरभाष / Tel./ मो / Mobile No. 94187-26748	

र.ब.ई./S.B.I.1850

सी.नं./C.No. 060200.2

Date 15/07/20
शाखा / Branch
Kasauli
Ground Water Authority
418
Authorised Signature



PHONE 01792-272021

TELEFAX 01792-272099

MOHAN MEAKIN LIMITED

Regd. Office : Solan Brewery (HP)

CIN No. L15520HP1934PLC000135

E-mail: Kasauli@mohanmeakin.com

Website : www.mohanmeakin.com

KASAU LI DISTILLERY

KASAU LI (HP) 173204

Ref. No. GSR/GS/13/24

Dated: 05.06.2021

The Member Secretary
Himachal Pradesh Ground Water Authority Cum-
Superintending Engineer (Planning and Investigating Unit II)
I&PH Department, Jal Bhavan, Kasumpti, Shimla -9

Sir

It is submitted for your kind information that we have consumed 3545 KL of Ground Water extracted from tube well during period of April 2020 to March 2021. Accordingly, we are hereby depositing an amount of Rs 355 /= through PNB Jubbar Demand Draft No. 455051 dated 23/06/2021 towards interim payment on account of royalty against extraction of ground water. Discrepancy if any will be settled by us on demand from you.

Thanking you.

Yours Faithfully
FOR MOHAN MEAKIN LIMITED


Col G S Rathaur, Retd
Chief Executive Officer



Ground Water Consumed

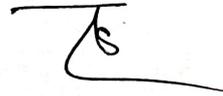
Sr. No.	Month	Volume
1	April 2020	150 KL
2	May 2020	394 KL
3	June 2020	433 KL
4	July 2020	332 KL
5	August 2020	371 KL
6	September 2020	408 KL
7	October 2020	394 KL
8	November 2020	308 KL
9	December 2020	--
10	January 2021	--
11	February 2021	329 KL
12	March 2021	426 KL
Total		3545 KL

Royalty Calculation:

$$= 3545 \text{ KL} = ((3545 \times 1000) / 10000) \times \text{Rs } 1 = \text{Rs } 354.50 /-$$

Royalty charges is Rs 1 on every 10,000 L of water extraction.

C.A. no. 417743 dt 19/06/2021





पंजाब नैशनल बैंक Punjab National Bank
JUBBAR (Solani) Himachal Pradesh-173225, A/c Payee
RTGS/NEFT IFS Code : PUNB0022310

PAY Your Self

रुपये RUPEES Three Hundred Fifty Five Only

आका. सं. / A/c No. 022231087700000012
आका. सं. / A/c No. 022231087700000012
आका. सं. / A/c No. 022231087700000012

आका. सं. / A/c No. ₹ 355.00

for Mohan Meakin Ltd. Kasauli

पंजाब नैशनल बैंक Punjab National Bank

आवेदन फार्म APPLICATION FORM

आरटीजीएस RTGS एनईएफटी NEFT ड्राफ्ट DRAFT

दिनांक Date / / 20

शा.का./B.O.: Tables

(जो लागू न हो उसे काट दें Strike down which is not applicable)

कृपया नीचे बताये अनुसार पर रुपये 355/- (रुपये Ru Three Hundred Fifty Five Only) का ड्राफ्ट जारी करें/आरटीजीएस/एनईएफटी द्वारा अंतरित करें पीछे दी गई शर्तों एवं निबंधों के अनुसार Please issue draft on HP Ground Water Authority Curm- / transfer through RTGS/NEFT for ₹ 355/- [Rupees (in words) Superintending Engineer as under as per terms & conditions mentioned overleaf

आरटीजीएस/एनईएफटी के लिए खाता सं०/लाभग्राही का नाम Account No. for RTGS / NEFT / Name of Beneficiary	लाभग्राही बैंक तथा शाखा का नाम/ Beneficiary Bank & Branch Name	आईएफएससी सं०/ शाखा क्रम सं० IFSC No./ Branch Serial No.	राशि Amount		कमीशन Comm.	जोड़ Total	
			₹	पै		₹	पै
HP Ground Water Authority Superintending Engineer			355				

कृपया रुपये की कुल राशि मेरे बचत निधि /चालू खाते /ओडी/सीसी खाता सं० के नामे डाल दें अथवा नकद (पृष्ठ भाग पर दिये गये ब्योरे के अनुसार) प्रस्तुत है/ के नाम आहरित बैंक/भुगतान आदेश संख्या संलग्न है। (जो लागू न हो उसे काट दें।)

Please debit the total amount ₹ 355/- to my SF/CA/OD/CC Account No. 022231087700000012 or I tender ₹ by cash (details overleaf) / enclose cheques/pay order No. 417743 dt 19/10/20 drawn on (delete which ever is not applicable).

केवल कार्यालय के प्रयोग के लिए/ For official use only
ट्रांजे. आईडी/यूटीआर सं०
TXN ID/UTR No.
खजांची/Cashier प्राधिकृत अधिकारी/Auth. Officer

आवेदक के हस्ताक्षर/ Applicant's Sign. Ralkau
आवेदक का नाम/ Applicant's Name Col. G. S. Ralkau Col.
पता/ Address Mohan Meakin Str. Kasauli, Dist.
मो.न./Mobile No. 94181-26748
अनुरोध समय/ Time of Request पूर्वा/अपरा./A.M./P.M.

19062021
D D M M Y Y Y Y

या धारक को OR BEARER

VALID FOR THREE MONTHS ONLY

WKA
Authorised Signatory
esinder Meakin

Ralkau
PLEASE SIGN

111177743 173225 PUNB

29



PHONE 01792-272021

TELEFAX 01792-272099

MOHAN MEAKIN LIMITED

Regd. Office : Solan Brewery (HP)

CIN No. L15520HP1934PLC000135

E-mail: Kasauli@mohanmeakin.com

Website : www.mohanmeakin.com

KASALI DISTILLERY

KASALI (HP) 173204

Ref. No. GSR/GS/346/34

Dated: 24.07.2023

The Member Secretary
Himachal Pradesh Ground Water Authority Cum-
Superintending Engineer (Planning and Investigating Unit II)
I&PH Department, Jal Bhavan, Kasumpti, Shimla -9

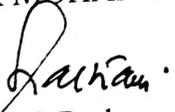
Royalty against extraction of ground water

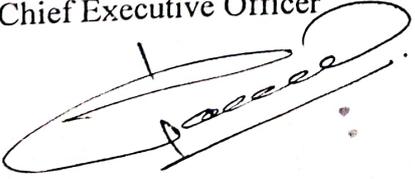
Sir

It is submitted for your kind information that we have consumed 1286 KL of Ground Water extracted from tube well during period of April 2022 to March 2023. Accordingly, we are hereby depositing an amount of Rs 129/- through PNB Jubbar Demand Draft No. 455170 dated 01/08/23 in favour of Executive Engineer, JSV Division, Solan payable at Solan towards interim payment on account of royalty against extraction of ground water. Discrepancy if any will be settled by us on demand from you.

Thanking you.

Yours Faithfully
FOR MOHAN MEAKIN LIMITED


Col G S Rathaur, Retd
Chief Executive Officer



Ground Water Consumed (Tube Well)

Sr. No.	Month	Volume (KL)
1	April 2022	10
2	May 2022	32
3	June 2022	68
4	July 2022	27
5	August 2022	60
6	September 2022	45
7	October 2022	260
8	November 2022	259
9	December 2022	447
10	January 2023	71
11	16 February 2023	7
12	March 2023	--
Total		1286

पंजाब नेशनल बैंक
punjab national bank

जुबार (सोलन) हिमाचल प्रदेश (022310)
JUBBAR (Solon) Himachal Pradesh-173223

721

केवल तीन माह के लिए वैध
VALID FOR THREE MONTHS ONLY

61

DDMMYYYY

ON DEMAND PAY EXECUTIVE ENGINEER JSV DIVISION SOLAN

या उनके आदेश पर OR ORDER

9
8
7
6
5
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2
1

Rs One Hundred Twenty Nine only

प्राप्त मूल्य के बदले अदा करें
FOR VALUE RECEIVED ₹ 129,000

AC 455170

शाखा क्रमांक Branch Serial No.

पंजाब नेशनल बैंक
punjab national bank

Purchaser: MOHAN MEAKIN LTD

Draft is signed singly as it is for amount upto Rs. 50,000/-
(NOT OVER Rs. 129/-)

अदाकर्ता शाखा एवं वि० सं० Drawee Branch with D.No.

D.No. 0433 - FINACLE -
SOLAN, DISTT. SOLAN (HP) FINACLE

प्राधिकृत हस्ताक्षरकर्ता जी.पी.ए.सं.
AUTHORISED SIGNATORY WITH GBPA No.

[Signature]
प्राधिकृत हस्ताक्षरकर्ता जी.पी.ए.सं.
AUTHORISED SIGNATORY WITH GBPA No.

455170 0000240001 16

Royalty for FY - 22-23
Mohan Meakin Limited
Kasauli Distillery
Kasauli - 173204 (HP)

**MOHAN MEAKIN LIMITED**

Regd. Office: SOLAN BREWERY (HP)
KASAULI DISTILLERY, KASAULI (H.P) PIN-173204
CIN No. L15520HP1934PLC000135, Website: www.mohanmeakin.com
TEL: 01792-272021 FAX: 01792-272099 e-mail : kasauli@mohanmeakin.com

Ref. No.GSR /SSS/ 710 /24

18.11.2024

The Member Secretary,
HP Ground Water Authority -Cum -Superintending Engineer
HP I & PH, Head Office
Shimla , Bye Pass Panjari, Tutikandi , Shimla (H.P) 171005

Registration of Private Natural Springs for Use of Water.

Sir,

1. Reference our meeting of 1st August, 2024 with you on the subject.
2. M/s Mohan Meakin Limited, Kasauli Distillery , Kasauli is located in Village Panwa , Tehsil Kasauli District Solan (H.P) since 1855 AD. They are in the business of manufacturing alcoholic beverages. The Company owns landed property in Village Panwa , Tehsil Kasauli Distt. Solan (H.P) and owns their own two private natural springs which is recorded in the revenue records.
3. The Company is using the water from these natural springs since its inception for domestic and industrial purpose. They are also providing water to villagers in its vicinity. The cess / royalty in respect of these springs is being paid to the Govt. dutifully . The springs are natural and flow of water from them is natural without use of electrical or mechanical means.
4. We are writing to you requesting for Registration of our private natural water sources in reference to Hon'ble NGT OA No. 785 of 2023 dated 23rd Oct. 2024, in which copy of joint committee report , which was constituted by Hon,ble court is attached. Court has directed us to file compliance of objections /recommendations in the report of joint committee within 4 weeks.

Dispatcher *[Signature]* 18/11/2024
H.P. Ground Water Authority,
Jal Shakti Bhawan, Shimla-5

5. Court direction has to be complied and action taken report has to be filed in Hon,ble NGT court by us within four weeks . Point No. 1 of recommendation committee is quoted as below :-

“ The Unit does not have the permission for the abstraction of water emerging from the two natural springs located within the Unit premises. The Unit should take necessary permission from the competent authority for use of natural spring water”

6. In this reference we were directed by the Hon,ble court to obtain the permission for use of water from ground water authorities with respect to natural private Springs water sources . In compliance of the order, we tried to register our water sources with Ground Water Authority online . As there is no such provision in that to register water sources online, we are now moving offline application for registration .

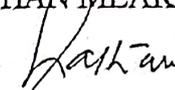
7. In light of the above direction , you are requested to get our above mentioned private springs registered as per law and advise us on the following aspects:

- a. Whether private natural springs need to be registered under Law .
- b. If so what is the procedure and fee required to be deposited.
- c. What all documents are required to be attached with the application , if any

8. In case, there is no provisions under Himachal Pradesh State government laws to register the private natural springs sources like ours, a written clarification on the same may please be given to us to enable us to present the same to the Hon'ble NGT in next four weeks..

Thanking you,

Yours faithfully,
MOHAN MEAKIN LIMITED


Col G S Rathaur, Retd
Chief Executive Officer



No.JSV-Member Secy HPGWA-cum-SE P&I-II/2024-25: 3094
Government of Himachal Pradesh
Jal Shakti Vibhag
Dated the Shimla-5 21.11.2024

To

M/s Mohan Meakin Limited,
Kasauli Distillery, Kasauli, Solan (HP)-173204

Subject:- Registration of private natural Springs for use of water

Please refer to your letter Ref. No.GSR /SSS/ 710 /24 dated 18.11.2024 vide which it is requested for registration of private natural springs for use of water.

The Himachal Pradesh Ground Water Authority deals with the grant of permit for sinking of borewells/tubewells/energized handpumps and registration of existing borewells/tubewells/energized handpumps under Himachal Pradesh Ground Water (Regulation and Control of Development and Management) Amendment Act, 2022. As per Section 2 (p) of HP Ground Water Amendment Act, 2022, "well" means a structure sunk for the search or extraction of groundwater by any person, except by the authorized officials of the State of Central government, for carrying out scientific investigations, exploration, development, augmentation, conservation, protection or management of groundwater and shall include open well, dug well, bore well, dug-cum-bore well, tubewell, filter point, collector well, infiltration gallery, recharge well, disposal well, or any of their combinations or variations, except any manually operated device for extraction of ground water.

Therefore, in view of above, natural spring is not required to be registered with HP Ground Water Authority.


Member Secretary HPGWA-cum-
Superintending Engineer (P&I-II),
Jal Shakti Vibhag,
Jal Shakti Bhawan, Shimla-5

Irrigation Management Plan for Effluent Treatment Plant

to

M/s Mohan Meakin Limited
Village Panwa, Tehsil Kasauli, District Solan,
Himachal Pradesh



Prepared

by

Department of Soil Science & Water Management
Dr Y S Parmar University of Horticulture & Forestry
Nauni - Solan (Himachal Pradesh) -173 230

December 2024

1.0 Introduction

M/s Mohan Meakin Limited, Kasauli Distillery, "THE FIRST INDIAN BREWERY" is one of the oldest and leading manufacturers of Indian Made Foreign Liquor in India. It was established in 1855 AD and is located at an altitude of approximately 5600 ft. msl with cold climate in Village Panwa, Tehsil Kasauli, District Solan, Himachal Pradesh. The factory is surrounded by orchards and tree plantation. The temperature during the year varies between 1°C and 32°C.

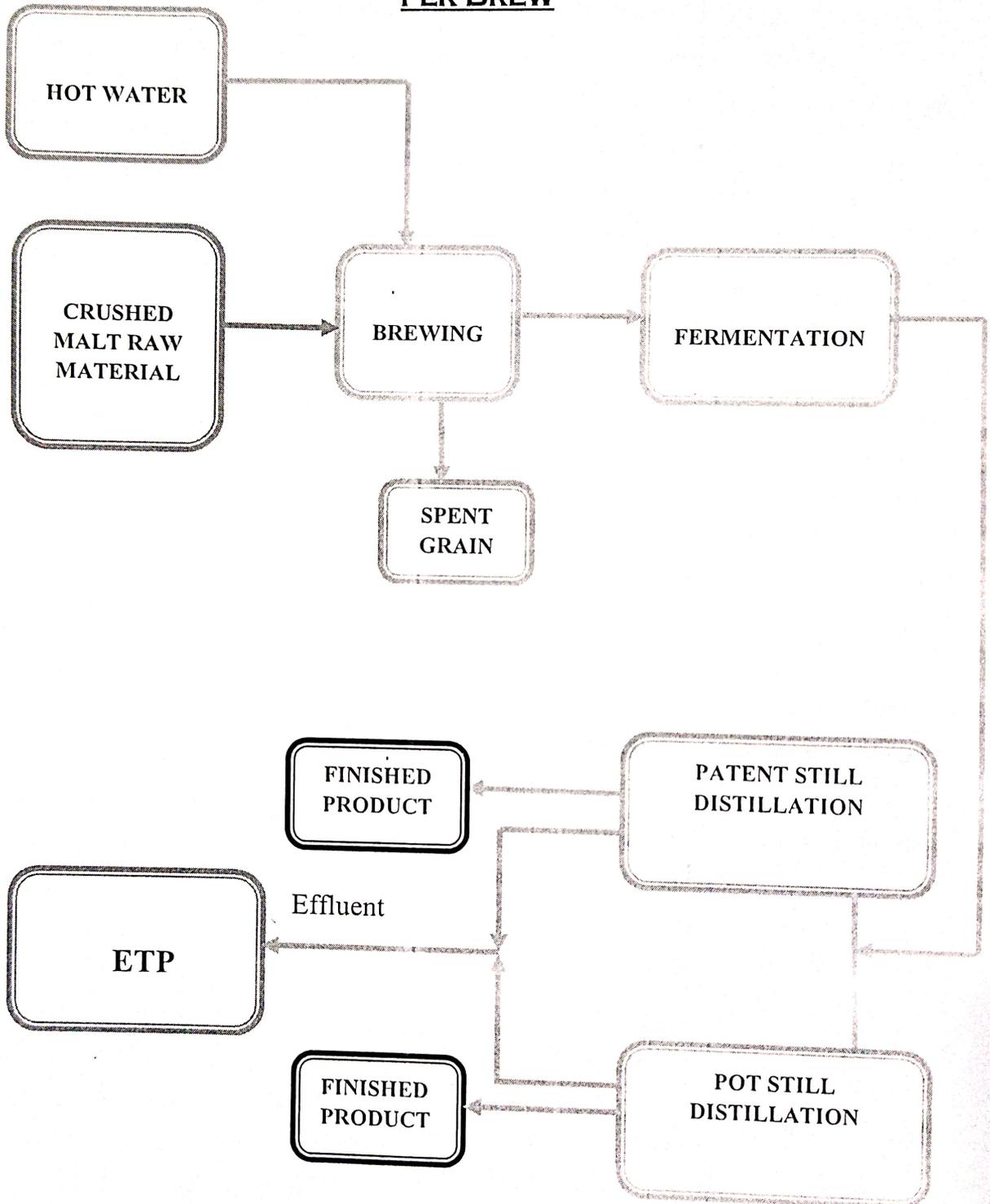
The distillery produces Indian made foreign liquor i.e. spirits of a high quality. The unique features of the Distillery is that it uses Barley Malt, as a raw material of Distillery grade, Natural Spring Water rich in minerals for process. The finished product gives its own typical taste and bouquet.

The installed spirits production capacity of M/s Mohan Meakin Limited, Kasauli Distillery is 1500 Bulk Kilo Liters annually and has a capacity to produce upto 5000 liters of alcohol (95 % alcohol content) per day.

The manufacturing of malt spirit process consists of coarse grinding of barley malt in four rolled malt crushing mill. The coarse grinded malt mixed with enzymes and low gravity hot water is then put into the mashtun for malt mashing process. After completion of mashing process, the filtered wort is then sent for fermentation process. The fermentation process is carried out under controlled temperature and sharp supervision of expert's team. After completion of fermentation process, the wort is then converted into the fermented wash. The fermented wash is then sent for batch distillation process. The batch distillation process is carried out into 99.99% copper pot stills. After completion of batch distillation process, the finished malt spirit is collected into the malt spirit receivers which is further transferred to spirit store room and spirit maturation rooms. The Kasauli distillery consisting fourteen maturation rooms where imported American white oak wood barrels filled with malt spirit are stored.

The solid waste in the form of spent grain is sold to the party outside State for cattle feeding. The effluent and floor & equipment washings are being sent to effluent treatment plant (ETP) for the treatment.

FLOW DIAGRAM SHOWING MALT MANUFACTURING PROCESS
PER BREW



2.0 Effluent Treatment Plant (ETP)

The unit has its own effluent treatment plant (ETP) having 150 KL per day treatment capacity which was installed and commissioned by M/s Wal Chandnagar Industries Ltd., Pune incorporating UASB technology first time in India during year 1989. The effluent treatment plant upgraded and modified time to time with latest modern technologies.

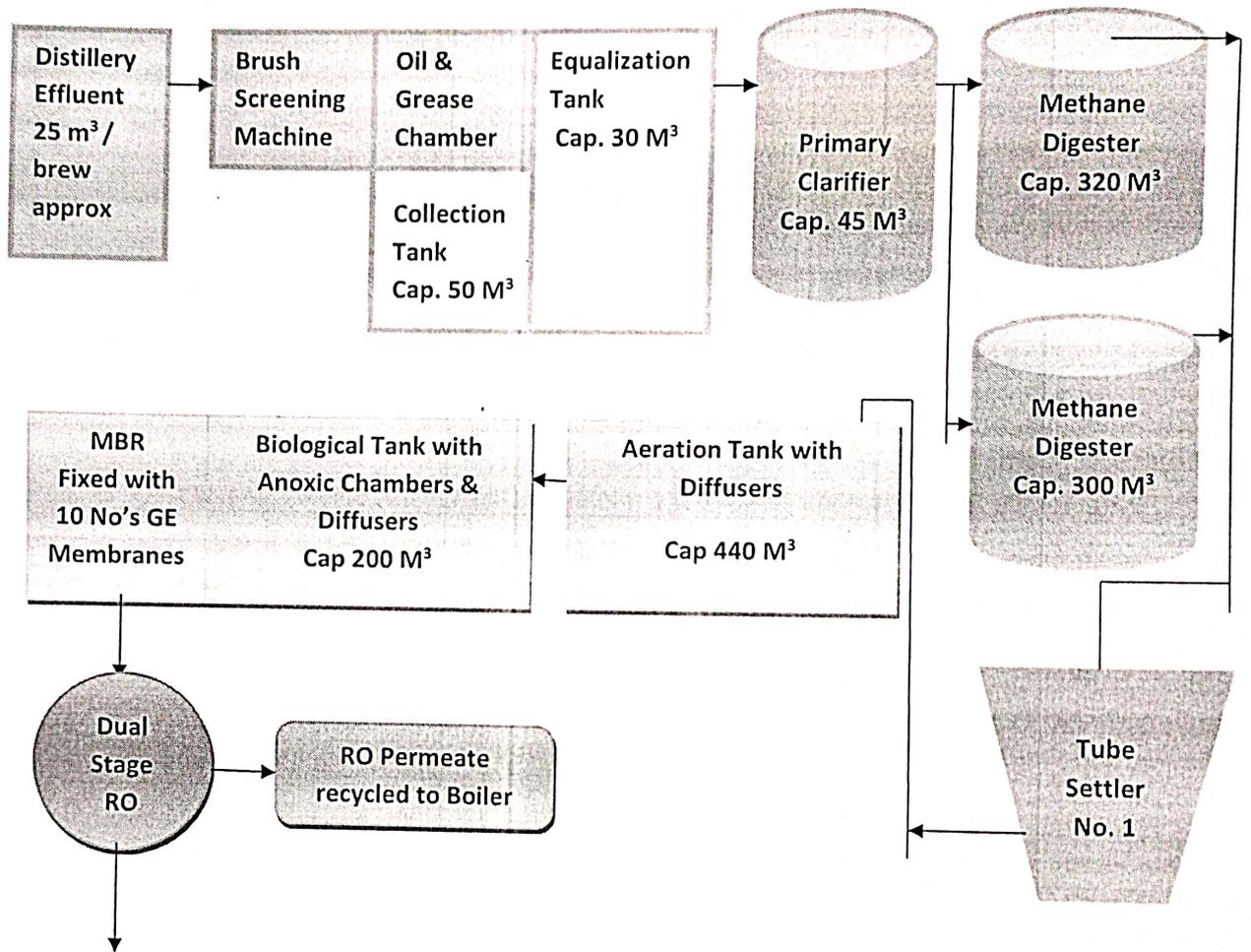
Recently the unit has upgraded its ETP with fully automatic MBR technology, High recovery double stage RO Membrane unit followed by high capacity Activated Carbon Filter and UV unit to produce perfect quality of sterilized treated water for recycling in process, high capacity liquid concentrator unit for evaporation and crystallization of RO reject water to ensure Zero Liquid Discharge.

In first stage, the effluent is being treated primarily with pH correction and then sent for anaerobical treatment. After anaerobic phase, it is being treated aerobically. And, finally it is being passed with MBR and Dual Stage RO. The RO permeate is recycled and is being used as a feed water in Boiler. The methane gas generated during anaerobic phase is being used as an additional fuel in Boiler which results in saving coal. All types of ETP waste is being sent to authorized recycler M/s Shivalik Solid Waste Management Pvt. Ltd., Village Nalagarh, District Solan, Himachal Pradesh.

The unit has installed Real Time Effluent Quality Monitoring System at the final outlet of ETP. The system is being transferred monitoring data to Central Pollution Control Board and HP State Pollution Control Board regularly.

The HP State Pollution Control Board is regularly monitoring the efficiency of Effluent Treatment Plant and analyzed the parameters of final outlet on regular basis.

FLOW DIAGRAM SHOWING EFFLUENT TREATMENT PLANT PROCESS



RO Reject dried in ATFD Unit

ATFD Unit → Dried Salt Sent To M/s Shivalik Solid Waste Management Ltd. For disposal.

Sludges from Primary, Anaerobic & Aerobic Phase is treated in TSS Separation Units → Sludge Cake sent to M/s Shivalik Solid Waste Management Ltd. for disposal

Methane Gas Generated in Methane Digesters are used at boiler as a fuel

3.0 Preparation of Irrigation Management Plan

The standard guidelines for utilization of treated effluent in irrigation are prescribed by the Central Pollution Control Board, Ministry of Environment, Forest & Climate Change, Govt. of India. Based on these guidelines, The present irrigation management plan for utilization of available irrigation water at M/s Mohan Meakin Limited, Kasauli is prepared and proposed by adopting following methodology.

3.1 Visit of scientists to site

A team of scientists comprising scientists from discipline of fruit science, vegetable science and irrigation engineering from Dr Y S Parmar University of Horticulture & Forestry, Nauni – Solan were visited the site for obtaining first-hand information at site initially, gathered information of available water for irrigation, agro climatic zone, studied soil and water sample analysis reports, estimated crop water requirement keeping in view crop, climate, irrigation type, soil condition, soil permeability and afterwards visited for identifying different blocks for suggesting plantation of appropriate fruit and vegetables.

3.2 Agro- ecological zone

The proposed area for plantation falls under agro ecological zone 3.1 - Wet temperate high hills, which is appropriate for temperate fruit and vegetable crops as shown in Fig. 1.

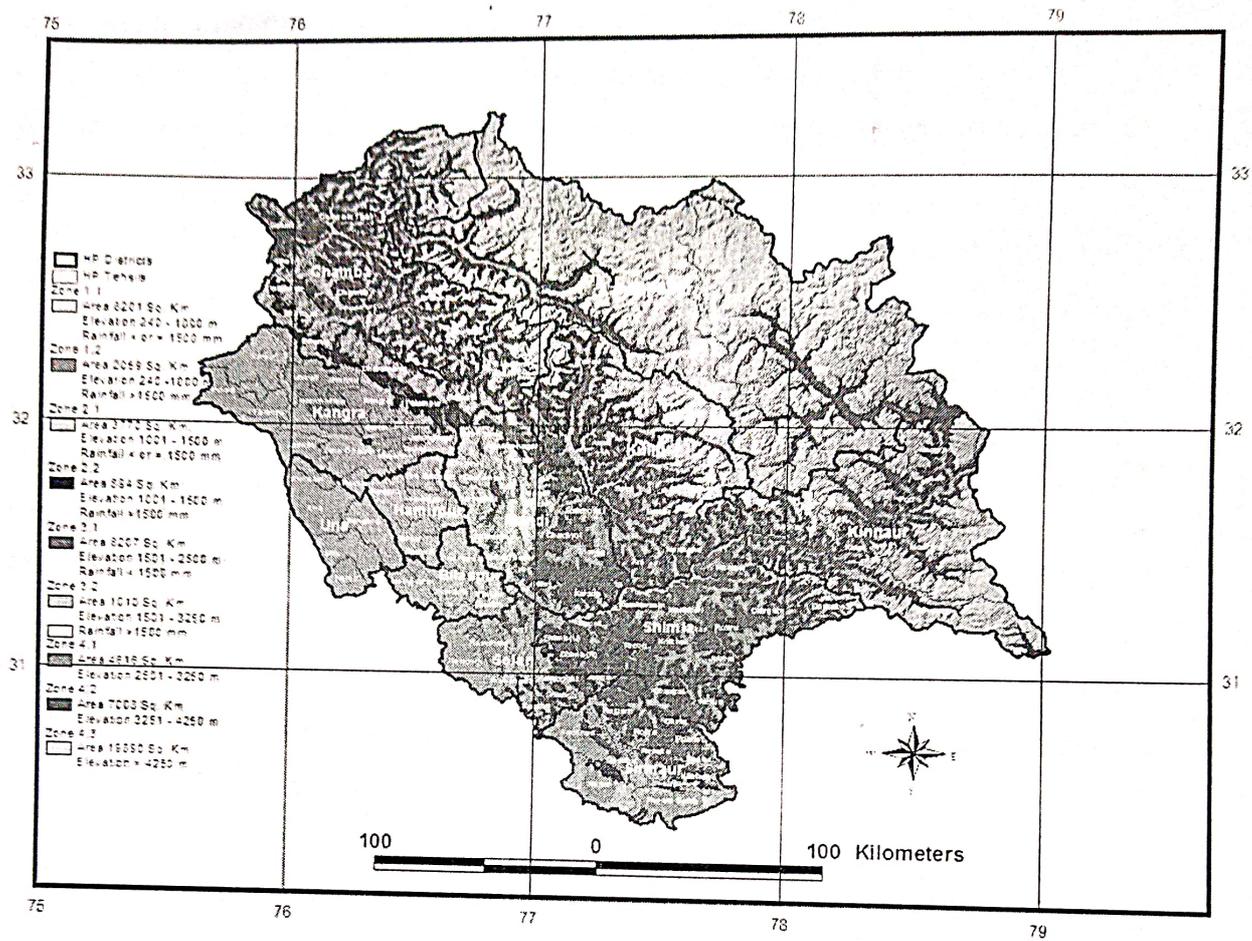


Fig. 1 Agro ecological zones of Himachal Pradesh

3.3 Water quality

The detailed report on analysis of water samples taken at RO Permeate, water samples taken from RO Permeate storage tank and water samples taken from irrigation water storage tank is annexed in Annexure – I.

As per guidelines by Central Control Board of Pollution, the treated effluent should meet the norms prescribed for irrigation under Environment (Protection) Rules, 1986/Consent. The effluent should also conform to Total Dissolved Solid (TDS)- 2100 mg l⁻¹ and Sodium Adsorption Ratio (SAR)- preferably less than 18 but not more than 26, depending on soil/crop type. Therefore, the water is suitable for the irrigation purpose, if pH between 6.0 to 8.5, Electrical conductivity (EC) at 25 °C is < 2250 µmhos cm⁻¹, TDS < 2100 mg l⁻¹, Sodium absorption ratio (SAR) is < 26 and boron concentration is < 2 mg l⁻¹. The pH of water samples varied from 6.66 to 7.05, EC varies from 1553 µmhos cm⁻¹ to 1658 µmhos cm⁻¹, total dissolved solids (TDS) varies from 928 to 940 mg l⁻¹ and SAR varies from 10.4 to 10.9. Based on these guidelines, it may be concluded that the treated water is suitable for irrigation for perennial fruit and seasonal vegetables.

3.4 Soil analysis

Three representative soil samples from the site were collected with samples numbers namely 246, 247 and 248 and these soil samples were analyzed at NABL accredited Advanced Soil and Leaf Analysis Laboratory at Department of Soil Science and Water Management, Dr. Y S Parmar University of Horticulture and Forestry, Nauni, -Solan, Himachal Pradesh. The detailed soil analysis report is annexed in Annexure - II

The soil pH varied from 6.34 to 5.81 and the optimal range of pH is 6.5 to 7.3, which is slightly acidic. The soil electrical conductivity (EC) varied from 0.151 dSm⁻¹ to 0.331 dSm⁻¹ and the optimal range of EC is <2.00 dSm⁻¹, hence the results lie in the optimum range. The Organic Carbon (OC) varied from 2.55% to 3.58%, which shows the very high content of the organic carbon present in the soil which is favorable for the fruit and vegetable plantation in the study area. The Nitrogen (N) varied from 370 kg ha⁻¹ to 483 kg ha⁻¹ which lies in the moderate range. The Phosphorus (P) varied from 88.9 kg ha⁻¹ to 206 kg ha⁻¹, which lies in very high range. The Potassium (K) varied from 203 kg ha⁻¹ to 375 kg ha⁻¹, which lies in medium to higher range. The Zinc (Zn) varied from 6.40 ppm to 8.04 ppm, which indicates in higher range. The Copper (Cu) varied from 2.00 ppm to 14.5 ppm, which lies in very high range. The Iron (Fe) varied from 70.9 ppm to 77.8 ppm, which lies in very high range. The Manganese (Mn) varied from 27.1 ppm to 27.9 ppm, which shows very high availability of Mn in the soil. The Calcium (Ca) varied from 6.47 [cmol(p+) kg⁻¹] to 12.6 [cmol(p+) kg⁻¹], which lies in high to very high range. The

Magnesium (Mg) varied from 1.65 [cmol(p+) kg⁻¹] to 3.06 [cmol(p+) kg⁻¹], which lies in medium to higher range. The Sulphur (S) ranged from 2.44 ppm to 4.95 ppm, which is in very low range and the Boron (B) varied from 0.62 ppm to 1.34, which is in medium to high range. Therefore, overall, it can be concluded and recommended that the soil is very much suitable for appropriate plantation of perennial fruit and seasonal vegetables for cultivation in the area.

3.5 Irrigation water

As per information gathered at the site, the plant is generating 60,000 litres water daily, out of which about 35,000 litres of water is utilized in boilers and 15,000 litres of water is utilized floor washing and consumed other losses. About 10,000 liters (10 cubic meter) water is available daily for irrigation purpose to irrigate proposed perennial fruit crops, seasonal vegetable crops and green lawn areas. Total operational days of effluent treatment plant are about 300 days and the total annual water available for irrigation is about 3000 m³. The proposed perennial fruit and seasonal vegetable crops and green lawn area for utilizing treated water for irrigation purpose are shown in Table 1 and the total month wise cubic meter water used for irrigation purpose in different blocks and crops are depicted in Table 2. For irrigation water storage, total three no. of RCC water storage tanks of 50,000 litres each are proposed to be constructed for irrigation purpose and to meet out monthly requirements of irrigation. The individual blocks and proposed location of irrigation water storage tanks are shown in Fig 2. The four to five cm surface irrigation through pipes from irrigation water storage tanks are proposed to irrigate perennial fruit and vegetable crops at an interval of 10-15 days and in lawn areas at an interval of 7-10 days depending on the occurrence of rainfall amount in the area. In future, if availability of irrigation water from the ETP is increased then additional blocks of perennial fruit and seasonal vegetables crops may be developed in the area to utilize additional available irrigation water.

Table 1: Proposed perennial fruit and seasonal vegetable crops and green lawn area for utilizing treated water for irrigation purpose

S. No.	Particulars/ Blocks	Area (m ²)	Proposed Crop	Variety/Species	Spacing (m×m)	No. of Plants
1	Lawn Area	336	Lawn grass	-	-	-
2	Lawn Area Near Jamun Residence	656	Lawn grass	-	-	-
3	Above Mohan Ground	36	Plum	Santa Rosa	4 m ×4 m	6
4	Block 1 (Above power house)	300	Morus ambra (Shatoot)	Morus alba	4 m ×4 m	30
5	Block 2	220	Apple (Intercropping seasonal vegetable Crops)	Dark Baron Gala/Venus Gala	2.5 m ×2.5 m	30
6	Block 3 (Plum Block) Contour Slope	660	Plum Fruit Crop (Intercropping seasonal vegetable crops)	Santa Rosa/Red Beaut	3.5 m ×3.5 m	100
7	Block 4 (Pear Block) Above road	120	Pear (Intercropping Seasonal Vegetable Crops)	Carmen	3.5 m ×3.5 m	20
8	Block 5	54	Apple	Dark Baron Gala	2.5 m ×2.5 m	12
9	Block 6	90	Pomegranate	Bhagwa	3 m ×3 m	10
10	Block 7	100	Persimmon (Intercropping seasonal vegetable crops)	Fuyu	3 m ×3 m	12
11	Block 8 (Existing Pear)	200	Pear (Intercropping seasonal vegetable Crops)	Red Bartlett	4.5 m ×4.5 m	10
12	Block 9	120	Walnut (Intercropping seasonal vegetable crops)	Pratap	4 m ×4 m	10

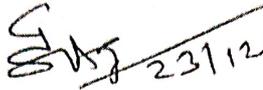
	(Above 6 TPH Boiler)					
13	Block 10 (Apple block above Jamun)	2000	Apple (Intercropping seasonal vegetable crops)	Jeromine /Dark Baron Gala/Venus Gala	2.5 m × 2.5 m	170
14	Block 11 (Above QTR 13)	240	MTP		3 m × 3 m	30
	Total	5132				440

Table 2: Total month wise cubic meter water used for irrigation purpose

S. No.	Proposed Crop	Jan	Feb	March	April	May	June	July	Aug	Sept	Oct	Nov.	Dec.	Total Irrigation water used
1	Lawn grass	13.44	13.44	26.88	26.88	26.88	6.72	6.72	6.72	6.72	20.16	20.16	13.44	188.16
2	Lawn grass	26.24	26.24	52.48	52.48	52.48	13.12	13.12	13.12	13.12	39.36	39.36	26.24	367.36
3	Plum	1.44	1.44	2.88	2.88	2.88	0.72	0.72	0.72	0.72	2.16	2.16	1.44	20.16
4	Morus ambala (Shatoot)	12.00	12.00	24.00	24.00	24.00	6.00	6.00	6.00	6.00	18.00	18.00	12.00	168.00
5	Apple (Intercropping seasonal vegetable Crops)	8.80	8.80	17.60	17.60	17.60	4.40	4.40	4.40	4.40	13.20	13.20	8.80	123.20
6	Plum Fruit Crop (Intercropping seasonal vegetable crops)	26.40	26.40	52.80	52.80	52.80	13.20	13.20	13.20	13.20	39.60	39.60	26.40	369.60
7	Pear (Intercropping Seasonal)	4.80	4.80	9.60	9.60	9.60	2.40	2.40	2.40	2.40	7.20	7.20	4.80	67.20

	Vegetable Crops)													
8	Apple	2.16	2.16	4.32	4.32	4.32	1.08	1.08	1.08	1.08	3.24	3.24	2.16	30.24
9	Pomegranate	3.60	3.60	7.20	7.20	7.20	1.80	1.80	1.80	1.80	5.40	5.40	3.60	50.40
10	Persimmon (Intercropping seasonal vegetable crops)	4.00	4.00	8.00	8.00	8.00	2.00	2.00	2.00	2.00	6.00	6.00	4.00	56.00
11	Pear (Intercropping seasonal vegetable Crops)	8.00	8.00	16.00	16.00	16.00	4.00	4.00	4.00	4.00	12.00	12.00	8.00	112.00
12	Walnut (Intercropping seasonal vegetable crops)	4.80	4.80	9.60	9.60	9.60	2.40	2.40	2.40	2.40	7.20	7.20	4.80	67.20
13	Apple (Intercropping seasonal vegetable crops)	80.00	80.00	160.00	160.00	160.00	40.00	40.00	40.00	40.00	120.00	120.00	80.00	1120.00
14	MTP	9.60	9.60	19.20	19.20	19.20	4.80	4.80	4.80	4.80	14.40	14.40	9.60	134.40
	Total	205.28	205.28	410.56	410.56	410.56	102.64	102.64	102.64	102.64	307.92	307.92	205.28	2873.92

The present Irrigation Management Plan (IMP) for Effluent Treatment Plant (ETP) at M/s Mohan Meakin Limited, Kasauli has been prepared by the Department of Soil Science & Water Management, Dr. Y S Parmar University of Horticulture & Forestry, Nauni – Solan (Himachal Pradesh) and submitted for the execution by the firm.

 23/12/2024

Dr. Ghanshyam Agrawal
Associate Professor (Agricultural Engineering)
Department of Soil Science & Water Management
Dr Y S Parmar University of Horticulture & Forestry
Nauni-Solan (Himachal Pradesh) – 173230

 23/12/2024

Professor & Head

Department of Soil Science & Water Management
Dr Y S Parmar University of Horticulture & Forestry
Nauni-Solan (Himachal Pradesh) - 173230

 22/12/2024

Director of Research
Dr Y S Parmar University of Horticulture & Forestry
Nauni-Solan (Himachal Pradesh) - 173230

Annexure -I
Water sample analysis report



Interstellar Testing Centre PVT. LTD.

Test Report

Report No. : ICB-2404301079 (2)

ORIGINAL
Page 1 of 1



Issued To :

Udhan Meakin Ltd.
Kasauli Distillery, Kasauli, Distt. Solan
Kasauli, 173204
Himachal Pradesh, India

Sample Registration No. : E01-2404230926
Sample Name : Water Sample (RO Permeate)
Sample Condition : Good
Sample Details (if any)

Received On : 23-04-2024
Commenced On : 23-04-2024
Completed On : 30-04-2024
Date of Report : 30-04-2024

Sample Quantity : 5 Ltr
Packaging Mode : Packed in can
No. QR Code : NA
Date of Manufacture : NA

Grade : NA
Date of Expiry : NA

Sample Submission Type : Submitted
Customer Reference : GSR/GS/46/Analysis/19-04-2024
Any Other Information : NA
Test Report as per : NA

Description: Water Sample (RO Permeate)

S. No.	Parameter	Measuring Unit	Instrument	Method	Result	Specification
Discipline : Chemical						
Group : Pollution & Environment						
(I) General Parameters						
1	Mercury(as Hg)	mg/l	ICPOES	IS:3025 (Part-2): 2019	BLQ(LOQ - 0.05)	-
2	Residual Sodium Carbonate	meq/L	By Calculation	IS:11624- 1986(Reaff:2007)	-0.96	-
3	Total Oxygen Demand	mg/l	By Calculation	By Calculation	Nil	-

NOTE : NA- Not Applicable, LOQ- Limit of Quantification, BLQ- Below limit of Quantification. Sample Submitted by Customer

REMARKS : See Note

*****End of Report*****

[Signature]
30/04/2024
Vikrant Saini
Verified by

[Signature]
30/04/20
Prem Kum
Authorised

Interstellar Testing Centre PVT. LTD.
6, Industrial Area, Phase-I, Panchkula-134109 (Haryana)
panchkula-134109 (Haryana)

Disclaimer :

- The report is only for the sample tested
- Total liability of ITC Labs is limited to the invoiced amount
- The test report shall not be reproduced except in full without the written approval of the laboratory
- If samples not consumed during analysis, it will be stored and retain as per company policy

Interstellar Testing Centre PVT. LTD.



Test Report

Report No. : ICE-2404301078 (2)

ORIGINAL
Page 1 of 1



Issued To :

Hohan Meakin Ltd.
Kasauli Distillery, Kasauli, Distt. Solan
Yamouna 173204
Himachal Pradesh, India

Sample Registration No. : F01-2404230927
Sample Name : Water Sample (RO Permeate Storage Tank)
Sample Condition : Good
Sample Details (if any)
Sample Quantity : 5 Ltr
Packaging Mode : Packed in can
Lot No. QR Code : NA
Date of Manufacture : NA
Sample Submission Type : Submitted
Customer Reference : GSR/GS/46/Analysis/19-04-2024
Any Other Information : NA
Test Report as per : NA

Received On : 23-04-2024
Commenced On : 23-04-2024
Completed On : 30-04-2024
Date of Report : 30-04-2024

Grade : NA
Date of Expiry : NA

Description: Water Sample (RO Permeate Storage Tank)

S. No.	Parameter	Measuring Unit	Instrument	Method	Result	Specification
Discipline : Chemical						
Group : Pollution & Environment						
(1) General Parameters						
1	Mercury(as Hg)	mg/l	ICPOES	IS:3025 (Part-2) 2019	BLQ(LOQ 0.05)	-
2	Residual Sodium Carbonate	meq/L	By Calculation	IS:11624-1986(Reaff:2007)	-1.17	-
3	Total Oxygen Demand	mg/l	By Calculation	By Calculation	12	-

NOTE : NA- Not Applicable, LOQ- Limit of Quantification, BLQ- Below limit of Quantification. Sample Submitted by Customer.

REMARKS : See Note

*****End of Report*****

30/04/2024
Vikrant Sahni
Verified by

30/04/2024
Prem Kumar
Authorised

Interstellar Testing Centre PVT. LTD.
6, Industrial Area, Phase-1, Panchkula-134109 (Haryana)
Panchkula-134109 (Haryana)

Disclaimer :

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Interstellar Testing Centre PVT. LTD.

Test Report

Report No. : ICB-2404301077 (2)

ORIGINAL
Page 1 of 1



Issued To :

Johan Meakin Ltd.
Kasauli Distillery, Kasauli, Distt. Solan
Kasauli, 173204
Himachal Pradesh, India

Sample Registration No. : E01-2404230928

Sample Name : Water Sample (Irrigation Water Storage Tank)

Sample Condition : Good

Sample Details (if any)

Sample Quantity : 5 Ltr

Packaging Mode : Packed in can

Batch No. QR Code : NA

Plant Manufacture : NA

Sample Submission Type : Submitted

Customer Reference : GSR/GS/46/Analysis/19-04-2024

Any Other Information : NA

Test Report as per : NA

Received On : 23-04-2024

Commenced On : 23-04-2024

Completed On : 30-04-2024

Date of Report : 30-04-2024

Grade : NA

Date of Expiry : NA

Description: Water Sample (Irrigation Water Storage Tank)

S. No.	Parameter	Measuring Unit	Instrument	Method	Result	Specification
Discipline : Chemical						
Group : Water						
(I) General Parameters						
1	Mercury(as Hg)	mg/l	ICPOES	IS:3025 (Part-2). 2019	BLQ(LOQ 0.05)	-
2	Residual Sodium Carbonate	meq/L	By Calculation	IS 11624-1986(Reaff.2007)	-1.53	-
3	Total Oxygen Demand	mg/l	By Calculation	By Calculation	5	-

NOTE : NA- Not Applicable, LOQ- Limit of Quantification, BLQ- Below limit of Quantification. Sample Submitted by Customer.

REMARKS : See Note

*****End of Report*****

30/04/2024
Vikrant Saini
Verified by

30/04/20
Prem Kum
Authorised

Interstellar Testing Centre PVT. LTD.
6, Industrial Area, Phase-1, Panchkula-134109 (Haryana)
Panchkula-134109 (Haryana)

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Interstellar Testing Centre PVT. LTD.



Test Report
 Report No. : ITC-2404301079 (1)
 ULR No. : ITC592624000007448E

ORIGINAL
 Page 1 of 2

Issued To :

Mohan Meakin Ltd.
 Kasauli Distillery, Kasauli, Distt. Solan
 Kasauli, 173204
 Himachal Pradesh, India

Sample Registration No. : E01-2404230926	Received On : 23-04-2024
Sample Name : Water Sample (RO Permeate)	Commenced On : 23-04-2024
Sample Condition : Good	Completed On : 30-04-2024
Sample Details (if any)	Date of Report : 30-04-2024
Sample Quantity : 5 Ltr	
Packaging Mode : Packed in can	
Batch No./QR Code : NA	Grade : NA
Date of Manufacture : NA	Date of Expiry : NA
Sample Submission Type : Submitted	
Customer Reference : GSR/GS/46/Analysis/19-04-2024	
Any Other Information : NA	
Test Report as per : NA	

Description: Water Sample (RO Permeate)

i. No.	Parameter	Measuring Unit	Instrument	Method	Result	Specification
Discipline : Chemical						
Group : Pollution & Environment						
(I) General Parameters						
1	Nitrate (as N)	mg/l	UV-Spectrophotometer	IS 3025 (Part 34): 2019	BLQ(LOQ: 1.0)	-
2	pH Value	NA	pH Meter	IS: 3025 (Part-11): 2022	6.66	-
3	Total Suspended Solids	mg/l	Gravimetric	IS: 3025 (P-17): 2022	4	-
4	Chloride(as Cl)	mg/l	Titration	IS 3025 (Part 32): 2019	34.5	-
5	Lead(as Pb)	mg/l	ICPOES	IS:3025 (Part-2): 2019	BLQ(LOQ : 0.05)	-
6	Cadmium(as Cd)	mg/l	ICPOES	IS 3025 (Part-2): 2019	0.08	-
7	Chemical Oxygen Demand	mg/l	COD Reflux Assembly	IS 3025 (Part 58): 2023	BLQ(LOQ: 4.0)	-
8	Oil & Grease	mg/l	Gravimetric	IS: 3025 (Part 39)-2021	<4.0	-
9	Bio-chemical Oxygen Demand,(3 days at 27°C)	mg/l	BOD Incubator	IS 3025 (Part 44): 2023	BLQ(LOQ:1.0)	-
10	Sodium Absorption Ratio	NA	By Calculation	SIP/ITC/EW/027	10.4	-
11	Arsenic(as As)	mg/l	ICPOES	IS:3025 (Part-2):	BLQ(LOQ : 0.05)	-

30/04/2024
 Vikrant Saini
 Verified by

30/04/20
 Prem Kum
 Authorised

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Interstellar Testing Centre PVT. LTD.
 6, Industrial Area, Phase-1, Panchkula-134109 (Haryana)
 Phone No: 01709 134109



Interstellar Testing Centre PVT. LTD.



Test Report

Report No. : ITC-2404301079 (1)

ULR No. : TC592624000007448F

TC-5926

ORIGINAL
Page 2 of 2



			2019		
12	Conductivity	µmhos/cm	Conductivity Meter IS 3025 (Part 14) : 2019	1560	-
13	Total Dissolved Solids	mg/l	Gravimetric IS: 3025 (P-16): 2023	930	-

NOTE : NA- Not Applicable, LOQ- Limit of Quantification, BLQ- Below limit of Quantification. Sample Submitted by Customer.

REMARKS : See Note

*****End of Report*****

acks

30/04/2024

Vikrant Salni

Verified by

30/04/20

Prem Kum

Authorised

Interstellar Testing Centre PVT. LTD.

C, Industrial Area, Phase-I, Faridkot-141009 (Haryana)
Faridkot-141009 (Haryana)

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Interstellar Testing Centre PVT. LTD.



Test Report

Report No. : ITC-24043010/8 (1)

ULR No. : ITC9262400007447E

ORIGINAL
Page 1 of 2

Issued To :

Johan Meakin Ltd.
Kasauli Distillery, Kasauli, Distt. Solan
Kasauli, 173204
Himachal Pradesh, India

Sample Registration No : E01-2404230927

Sample Name : Water Sample (RO Permeate Storage Tank)

Sample Condition : Good

Sample Details (if any)

Sample Quantity : 5 Ltr

Packaging Mode : Packed in can

No. QR Code : NA

Date of Manufacture : NA

Sample Submission Type : Submitted

Customer Reference : GSR/GS/46/Analysis/19-04-2024

Any Other Information : NA

Test Report as per : NA

Received On : 23-04-2024

Commenced On : 23-04-2024

Completed On : 30-04-2024

Date of Report : 30-04-2024

Handwritten: 4000 mg/l - (8)

Handwritten: Re Permeate EIP - (1) No

Grade : NA

Date of Expiry : NA

Description Water Sample (RO Permeate Storage Tank)

S. No.	Parameter	Measuring Unit	Instrument	Method	Result	Specification
Discipline : Chemical						
Group : Pollution & Environment						
(I) General Parameters						
1	Nitrate (as N)	mg/l	UV-Spectrophotometer	IS 3025 (Part 34): 2019	BLQ(LOQ 1.0)	-
2	pH Value	NA	pH Meter	IS: 3025 (Part-11): 2022	6.97	-
3	Total Suspended Solids	mg/l	Gravimetric	IS: 3025 (P-17): 2022	5	-
4	Chloride(as Cl)	mg/l	Titration	IS 3025 (Part 32): 2019	49	-
5	Lead(as Pb)	mg/l	ICPOES	IS:3025 (Part-2): 2019	BLQ(LOQ 0.05)	-
6	Cadmium(as Cd)	mg/l	ICPOES	IS:3025 (Part-2): 2019	BLQ(LOQ 0.05)	-
7	Chemical Oxygen Demand	mg/l	COD Reflux Assembly	IS 3025 (Part 58): 2023	10	-
8	Oil & Grease	mg/l	Gravimetric	IS: 3025 (Part 39):2021	<4.0	-
9	Bio-chemical Oxygen Demand,(3 days at 27°C)	mg/l	BOD Incubator	IS 3025 (Part 44): 2023	2	-
10	Solvent Absorption Ratio	NA	By Calculation	STP/ITC/FW/027	10.9	-
11	Arsenic(as As)	mg/l	ICPOES	IS 3025 (Part 2): 2019	BLQ(LOQ 0.05)	-

30/04/2024
Vikrant Sahil
Verified by

30.04.20
Prem Kum
Authorised

Disclaimer :

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Interstellar Testing Centre PVT. LTD.

6, Industrial Area, Phase 1, Zirakpur-141009 (Mohali)

Phone: 91-173-2404230

Website: www.interstellartesting.com

C Labs



Interstellar Testing Centre PVT. LTD.

Test Report

Report No. : ICE-2404301078 (1)

ULR No. : TC59262400001447F



ORIGINAL
Page 2 of 2

Conductivity	µmhos/cm	Conductivity Meter	IS 3025 (Part 14) : 2019	1658	-
Total Dissolved Solids	mg/l	Gravimetric	IS: 3025 (P-16): 2023	940	-

NOTE : NA- Not Applicable, LOQ- Limit of Quantification, BLQ- Below limit of Quantification. Sample Submitted by Customer.

REMARKS : See Note

*****End of Report*****

[Signature]

30/04/2024
Vikrant Saini
Verified by

[Signature]

30/04/20
Prem Kaur
Authorised

Interstellar Testing Centre PVT. LTD.
G, Industrial Area, Phase-I, Parichhola-134109 (Haryana)
Phone: 0174-134199 (Haryana)

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Labs

Interstellar Testing Centre PVT. LTD.

Test Report

Report No. : ICP-2404301077 (1)

U.I.R No. : TC592624000097446E



TC-2026

ORIGINAL
Page 2 of 2



Conductivity	µmhos/cm	Conductivity Meter	IS 3025 (Part 14): 2019	1553	-
Total Dissolved Solids	mg/l	Gravimetric	IS: 3025 (P-16): 2023	92%	-

NOTE: NA- Not Applicable, LOQ- Limit of Quantification, BLQ- Below limit of Quantification. Sample Submitted by Customer.
REMARKS: See Note

*****End of Report*****

30/04/2024
Vikrant Saini
Verified by

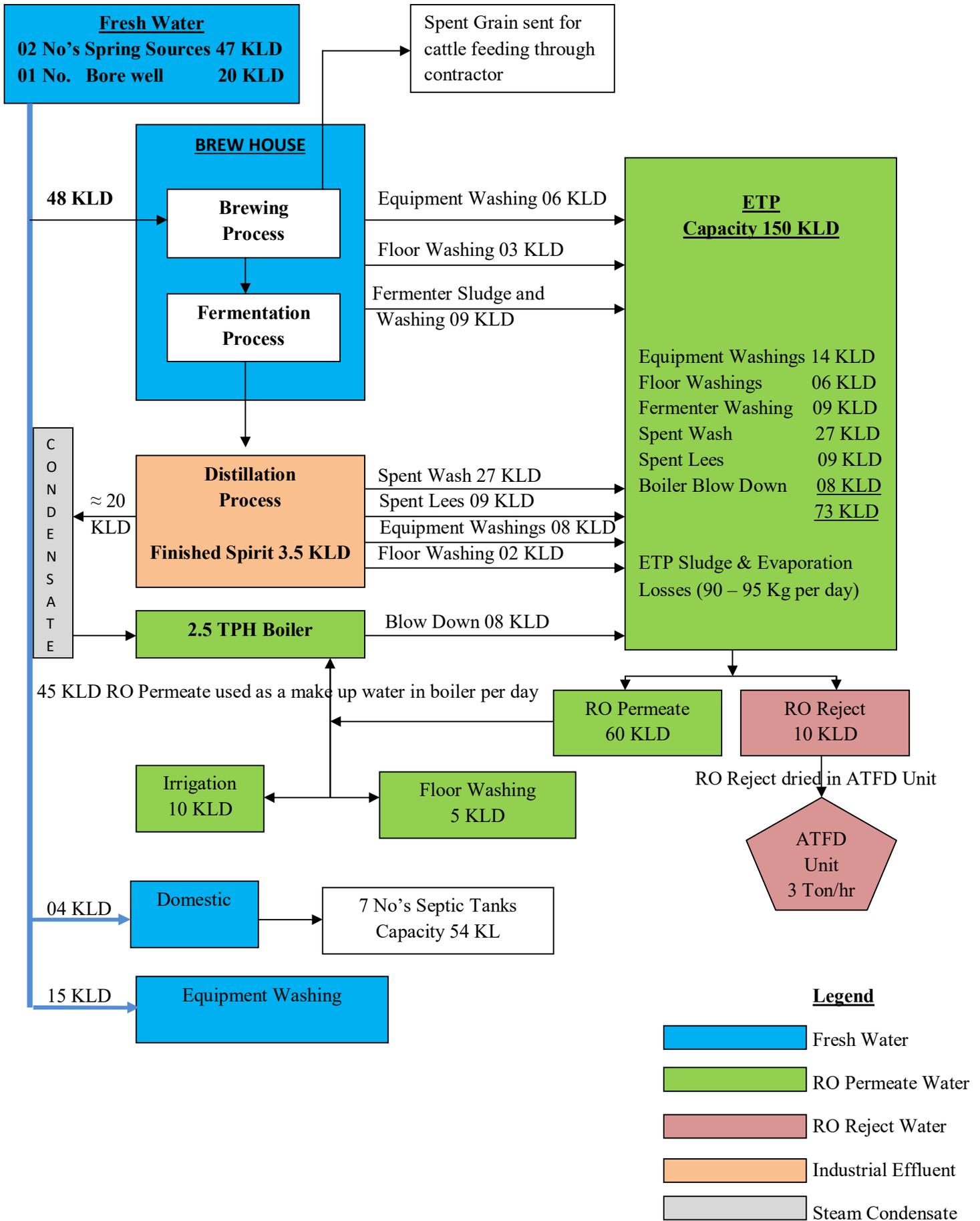
30/04/20
Prem Kum
Authorised

Interstellar Testing Centre PVT. LTD.
6, Industrial Area, Phase-I, Panchkula-134199 (Haryana)
panchkula-134199 (Haryana)

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- If samples not consumed during analysis, it will be stored and retain as per company policy

Water Balance Chart
Three Brews (Batches) per Day





H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 64496/W-15838

21/01/2025

I hereby certify that I **Rama Kant Awasthi**, SO, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **07/01/2025** from **Punesh Kumar, JEE**, HP State Pollution Control Board **RO Parwanoo** a **Grab** sample of **Final Outlet of ETP of Mohan Meakin Limited, Kasauli Distillery, Kasauli (HP), Panwa VPO Kasauli, District Solan, H.P.Kasauli, Arki Distt. Solan Parwanoo, H.P. 173204** on dated **06/01/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **07/01/2025** to **21/01/2025** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	BOD	BDL	mg/L	30	--
2	pH	6.02		5.5-9.0	Within Permissible Limit
3	Colour	11.530	PCU	NA	NA
4	COD	30.0	mg/L	250	Within Permissible Limit
5	TSS	7.0	mg/L	100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB268**

Signed this on **21/01/2025**

Remarks of Lab Head:

BDL- Below Detectable Limit



**Rama Kant Awasthi ,SO
(State Board Analyst)
CL Parwanoo**

From:

H.P. STATE POLLUTION CONTROL BOARD,
CL Parwanoo

To:

Mohan Meakin Limited, Kasauli Distillery, Kasauli (HP)
Panwa VPO Kasauli, District Solan, H.P.Kasauli, Arki,
Distt.Solan Parwanoo, H.P.173204



H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 66587/W-16534

19/03/2025

I hereby certify that I **Rama Kant Awasthi , SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **28/02/2025** from **Punesh Kumar , JEE**, HP State Pollution Control Board **RO Parwanoo** a **Grab** sample of **Final Outlet of ETP of Mohan Meakin Limited, Kasauli Distillery, Kasauli (HP), Panwa VPO Kasauli, District Solan, H.P.Kasauli, Arki Distt. Solan Parwanoo, H.P. 173204** on dated **27/02/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/02/2025** to **19/03/2025** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	TSS	7.0	mg/L	100	Within Permissible Limit
2	pH	7.21	--	5.5-9.0	Within Permissible Limit
3	COD	28.0	mg/L	250	Within Permissible Limit
4	BOD	4.0	mg/L	30	Within Permissible Limit
5	Colour	7.686	PCU	NA	NA

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB268**

Signed this on **19/03/2025**

Remarks of Lab Head:

-

Rama Kant Awasthi , SO
(State Board Analyst)
CL Parwanoo

**From:**

H.P. STATE POLLUTION CONTROL BOARD,
CL Parwanoo

To:

Mohan Meakin Limited, Kasauli Distillery, Kasauli (HP)
Panwa VPO Kasauli, District Solan, H.P.Kasauli, Arki,
Distt.Solan Parwanoo, H.P.173204

753

Proof of Service

Vipul Wadhwa <vipul@ktlaw.in>

Sou Moto Action v MOEF&CC AND ORS. -OA 785/2023

1 message

Vipul Wadhwa <vipul@ktlaw.in>

Fri, Apr 4, 2025 at 1:01 PM

To: shreyasinha@gmail.com, vikrant.pachnanda@gmail.com, adv.anubhav@outlook.com, iro.shimla-mefcc@gov.in

Dear Sir/Madam,

We act on behalf of Respondent No.5-Mohan Meakin Limited in the captioned matter.
Please find enclosed Affidavit on behalf of Respondent No.5, in compliance of the Hon'ble Tribunal's Order dated 17.02.2025.

This is by way of service.

Regards



040425-AFFIDAVIT NGT.pdf

Vipul Wadhwa
Advocate

KT Advisors LLP
Advocates & Solicitors
CISRS House, 14 Jangpura-B
Mathura Road (Opposite Rajdoot Hotel)
New Delhi - 110014